

[Shri M. C. Chagla]

I said, I say the credit is entirely due to Parliament.

Mr. Deputy-Speaker: The question is:

"That the Bill, as amended, be passed."

The motion was adopted.

Shri Hari Vishnu Kamath: Sir, before you proceed to the next item, I rise on a point of order on this item which has just concluded. The House has disagreed with the amendment made by the Rajya Sabha. Under Rule 101, if the House disagrees with the amendment or proposes further amendment or an alternative amendment—it is the former that applies here—the House shall return the Bill or the Bill as further amended to the Council with a message to that effect.

The Minister has promised that he will try his best to persuade the other House. I wish him success in his high endeavour—I hope he does succeed—but if he does not succeed, then Rule 102 will come into operation and, then, I suppose....

Mr. Deputy-Speaker: Why should we presume that way?

Shri Hari Vishnu Kamath: The frustrated Parliament provides for such a contingency and such a contingency may arise. I do hope, if that happens, we will have a joint sitting of both the Houses in the Central Hall.

Mr. Deputy-Speaker: There is no point of order. We now take up the next item.

14.44 hrs.

JAWAHARLAL NEHRU UNIVERSITY BILL

The Minister of External Affairs (Shri M. C. Chagla): I beg to move:

"That the Bill to establish and incorporate a university in Delhi, as passed by Rajya Sabha, be taken into consideration."

Sir, we have just passed a Bill with regard to an ancient University with

a very great name. I am now introducing a Bill to establish a new University named after a very great man.

Shri Hari Vishnu Kamath (Hoshangabad): On a point of order, Sir. It is painful to see that when the hon. Minister is going to move a very important Bill, there is no quorum in the House. The previous Bill was passed without quorum—I am sorry to say that—but let there be quorum at least now.

Mr. Deputy-Speaker: The Bell is being rung...there is quorum now.

Shri M. C. Chagla: Mr. Deputy-Speaker, as I was saying, we have just passed a Bill, putting on its proper feet, reorganizing and making it stable, an old and ancient University. I am now introducing Bill to establish a new University which is named after one of India's greatest sons, Jawaharlal Nehru.

This is not going to be a university like so many other universities that exist today—I think we have about 68 universities—and the object of this Bill is to establish in the City of Delhi a distinctive university, a university which will not be a mere duplication of other universities but a university which will have a personality of its own, characteristics of its own, unique in many ways.

May I give a slight historical background to this Bill? The original idea of having a second university in Delhi arose from the fact that our existing university in Delhi felt that, since the number of students were becoming so large and so many new colleges were being established, there was a necessity for a second university. The Bill, when it went to the Select Committee, went with this scheme that the jurisdiction of the two Universities should be demarcated; colleges to the north of Aimeri Gate should remain affiliated to the old University and the colleges south of Aimeri Gate should be affiliated to the new University. In

the Select Committee a radical change was made; I accepted it because I saw the force of what was being suggested. What was pointed out was that if the new University started with old colleges, if it started with a burden, which it will never be able to bear, it will never be able to discharge its functions satisfactorily; therefore, the old University of Delhi should continue to have the colleges throughout Delhi which it had affiliated to it and this University should start on an entirely distinctive line. Therefore, when I come to explain to you some of the provisions of the Bill, you will see that the intention was to set up, as I said earlier, a distinctive university. As in the other House, perhaps in this House also, an objection might be taken to the naming of the University. There were hon. members in that House, and there might be hon. members in this House also, to say, "why name it after Jawaharlal Nehru; this is giving impetus to personality cult". I would like to meet that argument straightaway.

I never forget that soon after I became the Minister, I went to see the late Prime Minister, Jawaharlal Nehru, and put to him the idea of a second university in Delhi. He immediately agreed. Then I went on to suggest that the university should be named after him, but he got angry. He said that no university should be named after a living man and that he would certainly not permit any university to be named after him so long as he was alive. Therefore, if there was one man who did not believe in personality cult, it was Jawaharlal Nehru. He hated the idea of statues being erected for him, portraits being painted for him and buildings being named after him because he rightly said that what will live in history is the work that he did and not the statues or the buildings that were named after him. Now personality cult means when a ruler tries to be a dictator and tries to be deified, to be canonised, as you have had examples; the ruler of a country wanted to be known as a God

and there are other instances where dictators flushed with power, power-mad, power-drunk, wanted to be worshipped, revered and respected. That certainly was never the weakness of Jawaharlal Nehru. Every man has his own weaknesses. I had the honour and privilege of knowing him fairly well, but this power cult, power madness, power-drunkness was not a vice or a defect from which he suffered. Therefore, if we are calling this Bill after his name, it is because we, who still survive him, must pay this homage to him, that a great university should commemorate him, the great university should call to the minds of students of this generation and many generations to come that a great man lived in this country, that a great man was the Prime Minister of this country for many years and the great man moulded the life of this nation.

If you will look at what the objects of this Bill are, you will find that in clause 4 it is said:

"The objects of the University shall be to disseminate and advance knowledge, wisdom and understanding by teaching and research and by the example and influence of its corporate life and in particular the objects set out in the First Schedule."

Now, may I draw your attention to the First Schedule?

"The University shall endeavour to promote the study of the principles for which Jawaharlal Nehru worked during his life-time, namely, national integration, social justice, secularism, democratic way of life, international understanding and scientific approach to the problems of society."

It was also urged both in the Select Committee and in the other House that it was wrong to set up a university, an institute of learning, just to study the philosophy of an individual, however great and eminent he may be. Again, may I anticipate that argument and answer it?

[Shri M. C. Chagla]

All that I have just read is not merely the philosophy of Jawaharlal Nehru but it has now become part of our national philosophy. Look at each one of the things that we have mentioned there. First, there is national integration. Nobody can suggest that it is not our national philosophy. Then there is secularism, the belief in unity in diversity, the desire to integrate our different languages, our different cultures and our different religions into one nation. Then, we have mentioned 'social justice'. Social justice is not socialism. Some believe in socialism; some may not. But I take it that every Member of this House believes in social justice. And Jawaharlal Nehru when he talked of socialism really believed in social justice. As regards secularism, I have already spoken about it. It really is another facet of national integration. Then, we have mentioned 'democratic way of life'. The very fact that we are here today, that we are discussing this Bill, and some people are opposing it shows that we believe in the democratic way of life. Then, we have mentioned 'international understanding'. Nobody did more towards international understanding than Jawaharlal Nehru. Whether we call it peaceful existence or non-alignment or what ever label we give to it, I take it that it is not merely the foreign policy of the Government but it is the national policy that we must have international understanding.

Then, we have mentioned 'scientific approach to the problems of society'. Nobody did more for science than Jawaharlal Nehru did. He was the architect of science in this country. Today, if we have more than 25 laboratories, it was entirely due to him. He had realised that this country would never become modern and would never advance unless it imbibed the scientific spirit and adopted the scientific attitude. That is why we have mentioned 'scientific approach to the problems of society'.

Then, we have set out:

"Towards this end, the University shall—

- (i) foster the composite culture of India and establish such departments or institutions as may be required for the study and development of the languages, arts and culture of India;
- (ii) take special measures to facilitate students and teachers from all over India to join the university and participate in its academic programmes."

This is not going to be a Delhi university; it is going to be a national university. Our object will be to see that students and professors come to this university from all parts of India.

We have emphasised on the development of the languages, arts and culture of India. We have many languages. The Constitution enumerates fourteen. Each language has a rich culture. One of the objects of this university will be to promote the study of these languages and to help in increasing the literature which the different languages already possess.

Then, we have set out:

"promote in the students and teachers an awareness and understanding of the social needs of the country and prepare them for fulfilling such needs."

One of the main causes of student unrest is that our students do not realise what the social needs of our country are. They do not know what use to make of their leisure time. In this university, we hope to instil into the students and also the teachers not only what the social needs are but also how to meet them, how to meet the challenge of society, and how to utilise the time which lies heavily on their hands, which they do not know how to utilise. Then, we have said:

"make special provision for integrated courses in humanities, science and technology in the educational programmes of the university."

15 hrs.

This is a new departure in educational method which we are introducing. The new universities that have been set up in the United Kingdom and, I think, also the United States emphasise, if I might say so, the unity of knowledge, the indivisibility of knowledge, not to fragment knowledge, not to teach students science or humanities but so to integrate knowledge that the student who comes out of the university comes out as an 'all-round' man. The great problem today is, as one English author has said, that there is no dialogue between the two cultures; no conversation is possible between the two cultures. A scientist knows nothing about humanities; a man who takes humanities knows nothing about science. But more and more people are beginning to realise that in this technological age, every student must know something of science, but when he knows something of science, he should not merely specialise in science but he must also know something about humanities. He must know about the culture of his country, about the philosophy of his country. Therefore, one of the purposes of this university will be to have integrated knowledge.

Then, we have said:

"take appropriate measures for promoting inter-disciplinary studies in the university."

This is a corollary to what I have said. What they now do in most universities is that if a student takes history he just studies history; if he takes languages he just studies languages, and if he takes science, he studies physics, chemistry or botany or whatever it may be. But the idea underlying this university will be inter-disciplinary courses and studies

so that a student who is taking languages may also study science at the same time and *vice versa*. Then, we have mentioned:

"established such departments or institutions as may be necessary for the study of languages, literature and life of foreign countries with a view to inculcate in the students a world perspective and international understanding."

This again is very important. We have already established an Institute of Russian Studies, and I made it clear when it was established that when this Bill would be passed, it would be part of the Jawaharlal Nehru University. I have already had approaches made to me from France and Germany to set up similar institutes for the study of the French language and for the study of the German language. We might also institute Spanish there. Some men in this country do not realise that Spanish is the language of the whole of Latin America except Brazil. It is one of the languages recognised by the United Nations. Very little Spanish is learnt in this country. So, we shall have a Department of European languages in this university where students can learn Russian, French, German, Spanish, Italian and what not, as many languages as they can.

Then we have said:

"provide facilities for students and teachers from other countries to participate in the academic programmes and life of the university."

We do not want to keep this university parochial. We do not want to shut our windows against the winds that are blowing outside.

We do not want to be oblivious to the new ideas that are current in other parts of the world. So we want students and professors to come from outside India to lecture to our students

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and tell them what is happening in other parts of the world. These are the objectives and ideals which this University will keep before it.

Now, you might say 'objectives and ideals are all right; how do you propose to carry them out?' I shall give briefly some of the important aspects of the machinery that we have established. Even there, we have incorporated new ideas. Let me tell you one of the most important new ideas that we had—I hope it will be carried out. Usually, you have a University and you select the Vice-Chancellor; the Vice-Chancellor goes and accepts whatever is there and works that institution. We do not want to do this in the case of Jawaharlal Nehru University. My idea was—I cannot now say is—that when this Bill went on the statute book, the first thing we would do would be to appoint a Vice-Chancellor, select the best man available in India, then give him an advisory council, which is provided here, of 5 or 6 topmost educationists and let them sit down and plan out the University. Let them have the blue-print of the buildings and of the courses they want. I have already acquired the campus. Nothing has been built, naturally because I have not got Parliament's sanction. Even after Parliament passes this Bill, I want the Vice-Chancellor who is going to run the University to give us his ideas and also to be guided by this advisory council of 5 or 6 people as to what this University will be like. So that when the University starts functioning, the Vice-Chancellor will feel that 'I have designed this; I must work it'.

The other idea is this. Today we set up a department, we establish a laboratory and then we start looking for the men who will head the departments and will run them. My idea is that that is the wrong way. Find the man and then build the department round him. Suppose you want to start a department of biology. Look

round and see whether you have a first-class biologist; even go out, if necessary, if India does not have one. I think we have enough talent in our country, but assuming that we have not, there is no shame for a short time in getting a man from the United States, from Russia, from anywhere. But, as I said, first think of the man, call that man and tell him 'Now, we want a department of biology; build it; find your professors, your readers and your lecturers'. So that you start a department with the right type of people.

Today, we make *ad hoc* appointments. You have departments of universities lying with each other in setting up new departments. Then they advertise and have selection committees; sometimes they are successful in getting good men; sometimes they are not.

Therefore, here the idea is—go out first and select the Vice-Chancellor, then select the men round him. Then the departments will be built.

This University will be entirely a teaching and residential University. It will not be an affiliating University. Here we will have two experiments going on at the same time in the city of Delhi. The old University will be an affiliating University the new University, will be a residential one. Our original idea was to make it a purely post-graduate University. But then we realised that that would be mistake because if you have post-graduate departments, you must always have colleges to feed the post-graduate departments. Therefore, what the Bill provides is that although the University will not affiliate colleges, it will establish colleges, under-graduate colleges, so that in a sense it will also relieve the pressure on the old University and conduct experiments with regard to under-graduate education too. We can establish two, three, four, five or six under-graduate colleges where the curriculum will be different, the

courses will be different, where, as I said, we can experiment with modern ideas about under-graduate education.

The Bill also provides that the University may establish anywhere in the country special centres, specialised laboratories and such other units for research and instruction as are necessary for the furtherance of its objects. So that the jurisdiction of the University is not territorial; the jurisdiction will extend to the institutions it establishes or recognises. Then we also attach great importance to the University organising and undertaking extra-mural teaching and extension services.

We have made another departure in the method of teaching. At present, as you know,—in the case of Banaras University we saw it; in all our universities that is so—we have faculties and departments. Now in this Bill what we have provided is schools of studies and not faculties, the reason being that a particular department may belong to more than one school of study. Today you have one faculty and under it, you have various departments. There is a tendency to this getting crystallised; there is no possibility of inter-disciplinary action or inter-disciplinary courses and activities. But when we provide for these schools of studies, it would be possible to arrange for inter-disciplinary activities and it would not be necessary that all departments should be grouped together to form a faculty.

Then there is another idea underlying this Bill—I hope it will be worked out—and that is that it will associate with institutions that already exist in Delhi. We have here the All India Institute of Medical Sciences, we have the Technological Institute, we have the Agricultural Research Institute. The idea is that there should be association between this University and these Institutes. They will not be affiliated; they will retain their autonomy, they will be completely autonomous, but they will work together with the University.

I shall give you an instance. Take medicine. Today it is an established fact, an accepted fact, that you cannot study medicine in isolation. You have to study chemistry, you have to study botany, you have to study electronics, for you know how many electronic instruments have been devised even to find out the beating of the heart.

Shri Hari Vishnu Kamath: Psychology, psychosomatic science.

Shri M. C. Chagla: My hon. friend is quite right—psychology, psychotherapy, neurosis and so on.

Therefore, the idea is that the students—I am just giving an instance concerning the medical centre—and professors from there will come to Jawaharlal Nehru University and students and teachers from Jawaharlal Nehru University will come to this Institute. So that in Delhi where you have so many important Institutes, where you have the intellectual atmosphere, Jawaharlal Nehru University can function and thrive. We do not want isolation; we do not want to duplicate what already exists. If facilities are available in the Medical Institute or the Agricultural Research Institute or the Technology Institute, it is not necessary to duplicate those courses and those departments in Nehru University.

Take, for instance, one school, to which I attach great importance, which, I hope the University will open, that is, Communications. Communications in the world today is perhaps one of the most important subjects which we have to study. We are now going into space, we are trying to reach the moon. I may not be there to see it.

Shri Hari Vishnu Kamath: Why not?

Shri M. C. Chagla: In five or ten years I do not know what advance we will make. Therefore, communications in its widest sense is a very important subject.

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When we started the Institute of Mass Media of Instruction, the present Prime Minister was the Minister of Information and Broadcasting, and she asked me whether I would permit this Institute to be started on the campus of the Jawaharlal Nehru University and I told her yes on one condition, that when the Jawaharlal Nehru University is established, this Institute will become part of the University. And only when she agreed, I said: all right, you can have a part of the campus to set it up. Well, the Institute has not yet come to the campus. It has begun, it is doing well, but I see in that Institute merely a nucleus, beginning of something very big a department of communications, and perhaps a school of communications which will absorb this particular Institute. I am giving you this instance to point out how collaboration is possible in the City of Delhi with regard to various educational institutions.

We have also provided in this Bill a Council of Students' Affairs consisting of teachers and students to advise the Academic Council on all matters relating to the welfare of the students of the University.

The one main problem which faces the students today, and one of the main causes of student unrest, is that there is no dialogue today between the teacher and the student. The teachers live in isolation. The Vice-Chancellor is inaccessible. The teachers do not know what the students' grievances are, the students do not know what the teachers' problems are. Therefore, we are providing by law that there shall be a Council which will advise the Academic Council, on which Council will be representatives of the students and the teachers, so that they could sit round the table and discuss problems and try to solve them.

In the recent student troubles I met I do not know how many students,

and I found to my surprise that there were many small grievances which, if they had been looked into, would have satisfied the students, and the whole thing would not have led to this explosion which we see now. I agree there are some demands which cannot be satisfied. We want resources. I was told that at a meeting of the students they said that unless we carry out at least 80 per cent of the Education Commission's recommendations, there will be a strike. I wish I could carry out 100 per cent. I do not know how many crores it would mean, carrying out 80 per cent of the recommendations, hundreds of crores, but that, I say, is merely a gesture. But, as I said, there are small things. I would not mention the name of the college, but in one college one of the grievances was that there were no bulbs and the corridors were dark. They had been representing for months and no bulbs were put in. I am just giving you a small instance. This does not cost much.

Shri Hari Vishnu Kamath: Who was responsible?

Shri M. C. Chagla: The responsibility is of those who are in charge of the college.

Shri Hari Vishnu Kamath: They should have been brought to book by the Ministry.

Shri M. C. Chagla: The Ministry cannot attend to every school or college. How can we order them? After all, it is the Principal, Vice-Chancellor or the teacher who is responsible. That is why, instead of students indulging in demonstrations and going on the rampage, if they had a forum where they can ventilate their grievances, we would not have the situation which we have today.

Shri Hari Vishnu Kamath: So, you cannot blame them entirely.

Shri M. C. Chagla: The idea is not to allow grievances grow to such an

extent that the students feel frustrated, feel disillusioned, they feel there is no remedy unless they take to agitation and take to violence. Therefore, we must provide a statutory machinery which will be a proper forum for students to go to and ventilate their grievances. The proper forum is not the street of Delhi, the proper forum is not a violent demonstration, the proper forum is talking to their teachers or professors, telling them their grievances, and that is what we have provided in this Bill.

There are other features which I have not drawn attention to. I have only given the broad outlines of this Bill, and I shall reserve my further remarks to my concluding speech if my attention is drawn to any particular aspect of the Bill or any criticism is advanced which I feel is justified. I hope the House will welcome not only the new University named as I said after one of the greatest Indians who ever lived, but also a university which is going to experiment in new ideas in education.

Shri Priya Gupta (Katihar): What is the capital expenditure likely to be to start with?

Shri M. C. Chagla: The expenditure will be about Rs. 8 to Rs. 9 crores.

Shri Priya Gupta: Will it be in conformity with the economy drive and the food problem facing us?

Shri M. C. Chagla: We are going to stagger it. It will take some years. A University costs money. We are not going to spend all this money now, and I assure my hon. friend that we will spend it economically.

Mr. Deputy-Speaker: Motion moved:

"That the Bill to establish and incorporate a university in Delhi, as passed by Rajya Sabha, be taken into consideration."

Shri Hanumanthaiya (Bangalore City): I thank you for according to me this opportunity of welcoming the Bill that has been so ably sponsored by the Minister of External Affairs, who was till recently the Minister of Education. I shall say a few words in this connection.

I have something to do with administrative reforms. One of the points made repeatedly in every State and even by the Ministers of the Central Cabinet is that appropriate people are not posted to positions. Many a time it is said that a man is sent abroad to study some steel project, and subsequently he is posted to be in charge of some administrative school; some other man is sent to study philosophy, and he is posted to be in charge of a steel plant, and some general administrator is mostly posted to be in charge of industrial concerns. This has, to some extent, taken place in the change of portfolio so far as Mr. Chagla is concerned.

As the Members of the House know, in those days, when many people were critical of his being made the Minister of Education, I was one of those who enthusiastically welcomed his appointment. He did very well as Education Minister. He applied great insight, vision and efficiency to his work. I am now sorry to find that he is going away.

People may think that the External Affairs Ministry is more important than the Education Ministry; but knowing the Government and its working as I do for the last many years, there is very little for Mr. Chagla to contribute in the External Affairs Ministry.

So far as India is concerned, we are not still a military power, and so far as world peace is concerned, we are still in the stage of generalities. We are not in a position to contribute substantially to any move internationally made for peace, either in a particular area or in the world as such. In these days of nuclear competition, no non-nuclear power will be able to

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effectively participate in the debates at the international level. These are hard truths, though it has become a mental habit in this country to cover up all our deficiencies by high-sounding words and repetition *ad nauseum* of generalities and first principles. I was abroad for two months and I find that these repetitions have produced an opposite effect to that desired.

Whenever India speaks, they say that it is philosophy and 'let us not take note of it'. That is the stage to which our diplomacy has descended. I do not therefore really feel that Mr. Chagla's abilities will be of much avail in international politics. May be, he will be useful to us in advocating our cause in Kashmir which he can effectively do, not because he is a Muslim, but because he is one of the brilliant stars of the forensic forum that gives him the ability to argue. (Interruptions.) So, when we talk of administrative efficiency, I should say that this change of portfolio does not make for efficiency in administration. If my voice counts, I do not carry a majority with me, I carry only my conscience with me, it is better for Mr. Chagla to revert to his education portfolio as soon as possible.

An hon. Member: You cannot move such an amendment to this Bill.

Shri M. C. Chagla: The Chair will rule that amendment out of order.

Shri Hanumanthaiya: Chief Ministers and Prime Ministers continue to make such indiscretions, a time may come when this power has to be incorporated in a Bill!

The next point is secularism. Years back the Ghana Embassy invited me to witness their achievements. When they showed the film, they showed the Nkrumah University. People who were sitting around me asked: how much money has he contributed to this university to be named after him? The ambassador's face fell and

he kept quiet. I am not now in a position to argue whether the name of a person should be attached to this university or not. It is very embarrassing for any of us to comment upon this aspect, particularly when the daughter of the late Prime Minister is now the Prime Minister. It would have been far better if the naming of a university after Nehru had come a few years later; then posterity could have truly said that this was voluntarily done with love and affection.

Shri M. C. Chagla: This Bill was introduced long before she became the Prime Minister.

Shri Hanumanthaiya: As I said, I could argue about that; it is too late in the day to do loud thinking on this matter. I have never come across a theory that what a person said should be the ideal of a university. If such a thing at all had to be done in India, priority should have been accorded to Mahatma Gandhi. You know he was a prophet and the father of the nation and everybody else had been either a statesman or a politician. To sidetrack the name of Mahatma Gandhi, his teachings and his methods of work and name this university after some other person ultimately—not now but ultimately you will find—would not be wholly appreciated by this country. Maybe, a few of us are obliged to him. How are we obliged to him? When I went to Mysore recently, I learnt that a circular had been sent for compulsory contribution to Jawaharlal Nehru fund. I wish that such things are not done. Has it come to such a stage where Jawaharlal's name has to be honoured by compulsory circulars? I ought to put this on record that it is not good to have this idea of making the sayings and doings of a particular individual, however high he may be, to be what is called the objectives of a university. Some of the objectives enunciated are no doubt acceptable but Mr. Chagla having held the high position of Chief Justice of a State will have to look

at it objectively and judiciously.

National integration is there. National integration was not brought about fifteen or 20 years ago but by Adi Shankaracharya and his predecessors thousands of years ago; by Buddha 2500 years ago. To appropriate all credit for this to ourselves looks rather vain. India was there; it was integrated during the time of the *Upanishads* and the *Vedas* and subsequently by prophets. *Acharyas* and *gurus* merely repeated whatever had been stated, preached and practised. But in our exuberance, we credit this to a particular individual. If you want to say that everything began after 1947, I would submit with all humility that it is not true.

Then, about social justice. Social justice acquires new meaning and new forms from age to age; it is not the fault of any particular age or society. Each society has, even today, got different notions of social morality, sex relationship and so on. We cannot blame any individual or a particular society if it differs from us. Social justice that we think of is not something foreign to our society. It has been there all along.

I object to the word 'secularism'. Secularism has generally been understood as agnosticism. It bears the psychology of ungodliness and irreligious approach to problems. I am the last man to advocate that religion as we practise today should be the governing factor in this country. Far from it. As you know, it was Mahatma Gandhi who said: *Iswara Allah Tere nam; Sabko sanmathi de Bhagwan*. It is he who introduced the idea of reconciliation between religion and religion, caste and caste and community and community. He called it: *Sarva dharma samanwaya*.

Shri Priya Gupta: Ramakrishna did it also. •

Shri Hanumanthaiya: Ramakrishna Paramahansa and Vivekanand did it before. That is the tradition of India; religious tolerance in this country was so great that the idea of secularism or antiseccularism did not arise at all.

Mr. Deputy-Speaker: The hon. Member may conclude now.

Shri Hanumanthaiya: This is the introductory stage of the Bill.

Mr. Deputy-Speaker: Two hours have been allotted by the Business Advisory Committee for all the stages of the Bill.

Shri Hanumanthaiya: Therefore, Sir, this religious tolerance of looking upon all religions as facets of the same truth is an idea which is in the blood of every Indian. Even the people who profess different religions in India do not grow to the level of becoming fanatics and of intolerance to other religions. This idea of secularism, as every one knows, is an idea that came up during the middle ages, as they said, the dark ages in Europe, when Papacy began to perform the functions of the Church as well as those of the State. It is the people who were opposed to this combination. They rebelled and formulated this idea of secularism. This idea was coined, it was born, in a different context, in a different society, in a society which had other standards. We do not burn anybody for religious beliefs as they did in the middle ages. We do not crucify people. Therefore, to borrow an idea from the middle ages and the dark ages and to impose it upon India is not doing justice or honour to the civilisation and greatness of this country.

On the other hand, instead of merely repeating parrot-like whatever was said for the last 10 to 15 years, if you had adopted the idea of some positive thinking like the one which Mahatma Gandhi did, I would have been congratulated you. I would have been pleased with you. I may be in the

[Shri Hanumanthaiya]

minority of one, but know the feelings in the country. What the rulers feel is not necessarily felt by the masses of the people today, and the evidence is not my speech but the agitation that is going on in every corner of India, in the streets of India. You have to go deeper into the psychology of the people, why these things are done. We do something alien to the psychology of the people; we do something which all the time irritates even the reasonable set of people. It is not sufficient to satisfy the power-hungry politician. You have to satisfy the innocent peasant, the man who teaches without much ambition, the man who learns in order to serve the country more effectively. These are the sectors which have to be noted.

But all that we want today is to worship the man in power, get into office or get some tickets! This is not the idea that was taught to us by our prophets nor by Mahatma Gandhi nor by anyone of our great saints. I beg of you, I want to be on record so that in times to come the people may say what I said was true and what I said was justified in the context of Indian conditions. Please substitute this word "secularism" with some positive word; it may be *Sarvadharm Samanvaya*, or it may be put in its correct English translation. But this word "secularism" is borrowed by a set of people whose thinking power in relation to their own civilization had become somewhat petered out.

Democratic way, international understanding, and scientific approach to the problems of society—these are very grand phrases. At the AICC, the nationalisation of banks was given different interpretations in different phraseologies; this phraseology will be given different interpretations by say, the communist party, the Congress party and the Hindu Mahasabha. These are platitudes, open to their own particular interpretations. As to how you will be able to work these things to the satisfaction of all concerned, I leave it to you.

Now, you were pleased to say that you are going to appoint a very good man as Vice-Chancellor. I welcome it. But I will congratulate the Government only when such a man is appointed. Often times, it is some gentleman who is about to retire that is appointed as Vice-Chancellor, a man who has exhausted himself and his abilities and his health. Shri Chagla has been our ambassador in Washington. I say this because I have some faith in his ability and judgment. The World Bank today is one of the most potent factors in the building up of our economy. You have posted a man there who is hardly able to work because he is all the time ill. I went to the World Bank and I had discussions with the officials of the World Bank on devaluation and related items. Have you got an effective, dynamic man who could represent India on the executive to the Board of the world Bank? It is all the time a retired official or one who is about to retire, who is not wanted by anybody, who is posted there in the way of sympathy and favour. This is one of the ways that has affected our national growth; this is one of the things that has affected our national prestige. Please, for Heaven's sake, appoint a man—I do not know how you are going to appoint—who really commands the respect of the country and of the people. The Vice-Chancellor is not an official; he must be the leader of the student population. He must be a guide and philosopher. I have got the highest respect for the people who are working in the Government. They are fit for a particular work. If you make me—because I am a senior Member of Parliament—the Chairman of the Atomic Energy Commission, I may do precious little there; if you make me a member of the Administrative Reforms Commission, I may be able to do some work. The ICS and others are good enough in their respective secretariat work. To post them to the positions of Vice-Chancellors is just the wrong thing to do, but, that is continuously being done. I know the

secret; I have been Chief Minister of a State. These civil servants have a habit of making friends for themselves, with the Ministers and others. When people go on criticising, the Ministers in Parliament or outside, the civil servants speak to them very sweetly. Whoever speaks to you sweetly commands your confidence. And thereby things begin to happen. Therefore, for the post of Vice-Chancellor, appoint a man who has made some name in some field, who could be looked upon by the student community as an ideal, instead of appointing a civil servant however mellifluous his approach may be towards the Ministers.

Mr. Deputy-Speaker: The hon. Member's time is up. He has taken 20 minutes already.

Shri Hanumanthaiya: I want to make just one more point. The Government is very much perturbed because of the agitation in the States. I have been watching all these things for more than two decades. It is only when a feeling of injustice goes too deep into the marrow of the bones of a particular government or a set of people that agitation begins. It is not that the Indian people have emerged from wild life in the previous decade. They are a civilised set of people who have lived as civilised people for more than 2,000 to 3,000 years, as history records. Why are we behaving like this?

Now, in the Constitution, you have made a provision like this.

Mr. Deputy-Speaker: It has nothing to do with this Bill.

Shri Hanumanthaiya: It has everything to do; please wait. I am a man with some experience; I do not speak things irrelevantly. If I am not making a point, you may then ask me to stop. Entry 63 in List I of the Seventh Schedule to the Constitution says:

"The institutions known at the commencement of this Constitu-

tion as the Banaras Hindu University, the Aligarh Muslim University and the Delhi University, and any other institution declared by Parliament by law to be an institution of national importance."

But where are they situated? You want to see that Hindi spreads in South India, West India and in Bengal, but all the time these institutions of national importance are being concentrated in the Hindi-speaking regions.

Shri M. C. Chagla: There is Vishwabharati in West Bengal.

Shri Hanumanthaiya: You did not start that. You took it over. My hon. friend Shri Prakash Vir Shastri—he is not here now—moved a resolution in the Advisory Council of the Education Ministry, that such a university should be started in the south. You almost accepted it in principle, but at the stage of implementation you establish a university at Delhi where there is already a university. My friend did a good service in asking how much money you have to spend. It is Rs. 10 crores. Taking the Aligarh University and Banaras University also, if you are going to spend Rs. 20 crores or more—I am not posted with exact figures—in one particular area and neglect the vast regions in the south—Andhra, Maharashtra, Mysore, Madras and Kerala, how can you justify that you are doing justice, leave alone social justice, which you are incorporating in the enactment?

Shri Krishnapal Singh (Jalesar): Sir, my first grievance against the Education Minister is that the proposed university is to be located in Delhi. We all know that the late Pandit Jawaharlal Nehru loved the countryside. In fact, he wanted his ashes to be scattered over the countryside. But when the question of establishing a university comes, to be named after him, we find it is

[Shri Krishanpal Singh]

going to be established not only in a city, but in the capital of India. This is extremely unfair. 80 per cent of the people live in rural areas. Nearly all the universities excepting Bolepur are located in cities and the rural areas are deprived of any good institution. If a new university has got to be established, I think it should be done in the interior of the country in rural India, maybe anywhere in the north, south, east or west. I do not want it to be established in any particular part of the country. We must establish good educational institutions in the rural areas if we are going to educate our people there. Otherwise, their education will always remain neglected and they will always be playing the second fiddle. When question of recruitment to the services comes up, it is the people who have studied in the more important educational institutions who will get preference. We cannot blame the UPSC or any other Public Service Commission for selecting people with better qualifications. If we deprive the inhabitants of rural areas from receiving good education, it is not their fault. It is our fault. We are concentrating all the good institutions in the cities with the result that the population in the rural areas remain backward. This is going to be a perpetual disadvantage to them.

I, therefore, plead and I hope the Education Minister will agree to change the location of this proposed university and establish it somewhere in the rural areas, right in the interior. The advantages of doing so will be that the young men will not be influenced by these cheap cinema films and other defects which are associated with urban life. This is my first grievance and I hope even if the Minister does not agree to alter the location of this university, hon. members will see that it is not allowed to be established in Delhi, but is taken somewhere out into the interior of the countryside.

The second point which has so ably been referred to by the hon. member who has just spoken is about the principles for which Pandit Jawaharlal Nehru lived and about associating his name with the university. We all know that India has produced a very large number of great men. Pandit Jawaharlal Nehru was undoubtedly one of the greatest sons of India in the present times. But as the hon. member said, there was Mahatma Gandhi. There were Dr. Rabindranath Tagore, Pandit Malaviya, Dr. Gokhale who was the founder of all the modern political institutions, Tilak and so many others whom India has produced in modern times. Even Dr. Tagore, when he built up an institution at Bolepur did not associate his name with it. I think it is improper to call this university as Jawaharlal Nehru University. He did not approve of it and I think we should respect his wishes in this matter.

I feel it is too early to teach the principles of Jawaharlal Nehru in a university. Some of them are very controversial and unless they are accepted for all time, it will be improper to teach them in a university.

Coming to student discipline, the Minister said they are going to establish a sort of a body which would consist of representatives of students as well as members of the staff of the university, which will try to tackle the problems of student indiscipline and look into the difficulties of the students. It is a very good proposal and I think it should be gradually, if not at once, introduced in all the universities in the country. The only way to prevent students from coming on the roads to Parliament House and other places is that the university or college should be prepared to redress the grievances of the students as soon as they arise.

The other point is the association of teachers. I am very sorry to say

that no emphasis has been laid on physical education or the formation of character. In fact, this secular business seems to have an adverse effect on the formation of character of our youngmen. I should have thought that after the experience of the last few months, we should make religious and moral instruction compulsory. I should like to draw the attention of hon. members to the one salient fact. We hardly ever hear of collective indiscipline among students in our *gurukulas* or institutions which are managed by religious bodies. What is the reason? From the very beginning the boys there are taught discipline. In our present-day institutions, we have no such arrangement with the result that boys go astray and we see them loitering about in the roads talking all sorts of things, going to the cinemas and other places where they should not go.

15.54 hrs.

[SHRI P. VENKATASUBBIAH in the Chair]

I have seen an institution where throughout the day from the early morning to the time that boys go to bed some teacher or other remains with them and looks after them. Early morning they have physical training from 6.30 to 7.00. The Principal with senior teachers used to attend the P.T. drill. After that the Principal and the house masters went round the boarding house to see what arrangements were made for the students. Then there was a preparatory hour where one or more teachers attended to the students with their lessons. After that they remained in the school or college. Leaving the school or college, after a little rest, they were required to play games compulsorily. Physical training is a very important part of education. Unless we can build the physique of your young men education is not complete. Unless we build their character, education is not complete. During the games in the playground one or more teachers used to be pre-

sent. After that there was compulsory temple, masjid or gurdwara service—all the three institutions were there. Therefore, I would like that in this University that is going to be established we must make some arrangement for physical and moral education of the young men.

श्री रघुनाथ सिंह (वाराणसी)

श्री हनुमन्तैया जी ने अपने कुछ मौलिक विचारों को व्यक्त किया है। उन्होंने साथ साथ यह भी कहा है कि दक्षिण में कोई राष्ट्रीय महत्व की संस्था नहीं है। इस संस्था को, इस विश्वविद्यालय को दक्षिण में होना चाहिए था। मचमुच यही कुछ विरोधाभास मानलूम होता है। एक ही शहर में दो दो यूनिवर्सिटियाँ हों। अच्छा होता यह विश्वविद्यालय दक्षिण में स्थापित किया जाता। चार केन्द्रीय विश्वविद्यालय उत्तरी भारत में हैं। इस वास्ते में समझना है कि इनके इस तर्क में कुछ शक्ति है।

हमारी बात उन्होंने नाम के तारे में उड़ाई है। उन्होंने कहा है कि पंडित जवाहरलाल नेहरू के नाम पर इस यूनिवर्सिटी का नामकरण क्यों किया गया है। आज ही हमने जो विधेयक पाम किया है उस विधेयक का नाम मालवीय, जी के नाम से होने वाला था। उस नाम का लोक मभा ने विरोध किया। पुराना नाम था, हिन्दू विश्वविद्यालय, वही रखने का फैसला किया गया। आज हमने जो मत व्यक्त किया है। और जो हम अब करने जा रहे हैं, इन दोनों में विरोधाभास प्रतीत होता है। किन्तु जब यह विधेयक हमारे सम्मुख आया है और सरकार ने यह निश्चय किया है कि पंडित जवाहरलाल नेहरू को स्मृति को कायम रखने के लिए एक विश्वविद्यालय दिल्ली में स्थापित किया जाए तो मैं नहीं समझता हूँ कि इसमें कोई अनुचित बात है। मुझे इसमें कोई अनुचित बात प्रतीत नहीं होती है।

[श्री रघुनाथ सिंह]

पंडित जवाहरलाल जी के बारे में श्री हनुमन्तैया जी साहब ने बहुत कुछ कहा है। उन्होंने शंकराचार्य का नाम भी लिया है। बहुतों के नाम लिए। महात्मा गांधी का भी नाम लिया। मैं कहना चाहता हूँ कि जहाँ तक महात्मा गांधी का सम्बन्ध है उनकी स्मृति इंट और पत्थर से नहीं होने वाली है। स्मृति इंट और पत्थर में चिरस्थायी नहीं होने वाली है। महात्मा गांधी की स्मृति उनके विचारों के कारण है। एक अन्दोलन के कारण है। उनकी स्मृति सदैव जीवित रहेगी। उसी तरह से रहेगी जैसे हमारे बीच में राम और कृष्ण जीवित हैं। उन्होंने भारतवर्ष को सात सौ वर्ष के पश्चात् आजाद करवाया है। महात्मा गांधी की स्मृति किसी विश्वविद्यालय के नाम से चिरस्थायी नहीं हो सकती है। उनकी स्मृति भारतवर्ष के प्रत्येक मनुष्य के हृदय में उसके हृदय मंदिर में सदैव सदैव के लिए बनी रहेगी। सदैव सदैव के लिए उनकी प्रतिमा स्थापित रहेगी। भारतवर्ष महात्मा गांधी के ऋण से उच्छ्रुण नहीं हो सकता है। आज जो हम यहाँ लोक सभा में बैठे हैं, वह महात्मा गांधी के कारण ही बैठे हैं।

हनुमन्तैया जी ने भगवान बुद्ध का नाम भी लिया है। मैं उनको याद दिलाना चाहता हूँ भगवान बुद्ध ने एक विचार दिया। एक सिद्धान्त दिया लेकिन उस विचार और उस सिद्धान्त को सारीपुस्त ने आख्यात किया। जिस प्रकार सारीपुस्त ने भगवान बुद्ध के विचार और सिद्धान्त को आख्यात किया, विश्व में फैलाया, उसी प्रकार हम समझे महात्मा गांधी ने जो विचार दिया है चाहे वह सह-अस्तित्व का विचार हो अथवा असम्बद्धता का विचार किन्तु उस विचार को राजनीतिक क्षेत्र में, व्यावहारिक जगत में उतारने का श्रेय किसी को है तो वह पंडित जवाहरलाल नेहरू को है।

हनुमन्तैया साहब ने कहा है "सर्व धर्म समभाव है"। महात्मा गांधी का "सर्व धर्म समभाव" को व्यावहारिक रूप में किसने परिणत किया? जवाहरलाल जी ने परिणत किया। इसलिए हम जवाहरलाल जी की उपमा भगवान बुद्ध के शिष्य सारीपुस्त के साथ देना चाहें तो दे सकते हैं।

श्री त्यागी (देहरादून) : वह फटे कपड़े पहनते थे।

श्री रघुनाथ सिंह : पंडित जी को जहाँ तक मैंने देखा है प्रौर त्यागी जी ने भी देखा है उसके आधार पर हम कह सकते हैं कि पंडित जवाहरलाल नेहरू भी फटे कपड़े पहनते थे लेकिन साफ पहनते थे। जैसा उनका हृदय साफ था, जैसे उनकी काया साफ थी उसी प्रकार से फटा कपड़ा होने पर भी वह साफ रहता। इसलिए त्यागी जी को कभी कभी धोखा हो जाता है कि शायद साफ कपड़ा बहुत मूल्यवान होता था। लेकिन ऐसी बात नहीं है।

हनुमन्तैया जी ने सैक्युलरिज्म का बड़ा हवाला दिया है। अगर हिन्दुस्तान को ही नहीं सारी दुनिया को पंडित जी ने कोई चीज दी है तो वह सैक्युलरिज्म ही है। उसका अनुवाद हिन्दी या संस्कृत में नहीं हो सकता है। लेकिन सस्कृत के लोगों ने इसका कुछ अनुवाद करने की कोशिश की है। कोई इसको धर्म निरपेक्ष का भाव कहता है कोई इसको लौकिक राज्य का भाव कहता है और विनोबाजी उसको कहते हैं, लोक कल्याणकारी राज्य। मैं हामन्तैया जी से सहमत हूँ। हिन्दू या भारतीय सिवाय सैक्युलर के दूसरा कुछ ही नहीं सकता है। यह हमारा जीवन दर्शन है। हम सैक्युलर हैं, हम धर्म निरपेक्ष हैं। सैक्युलरिज्म का अर्थ होता है कि अपने धर्म के प्रति श्रद्धा रखते हुए दूसरों के

धर्म का आदर करना। अपने विचारों पर बूढ़ होते हुए दूसरों के विचार का आदर करना। हनुमन्तैया जी ने कहा कि मध्य युग में सैक्युलरिज्म चला। लेकिन मध्ययुग में नहीं चला इसको चलाने वाले, इसके प्रवर्तक होली ओक थे। जब रोमन कैथोलिक लोगों ने राज्य और धर्म को एक माना तो होली ओक ने यह आन्दोलन अठारहवीं शताब्दी में सब से पहले शुरू किया कि नहीं, धर्म और राज्य दो भिन्न चीजें हैं। धर्म का सम्बन्ध मनुष्य के व्यक्तिगत जीवन से है और राज्य का सम्बन्ध देश के शासन से है। इस वक्त के ईसाई लोगों ने, रोमन कैथोलिक लोगों ने इस सैक्युलरिज्म के विचार को नहीं माना और होली ओक की जिनती पुस्तकें थीं सब को फूंक दिया। सैक्युलरिज्म का अर्थ अंग्रेजों ने, ईसाइयों ने धर्म-हीन राज्य से किया। लेकिन धर्महीनता सैक्युलरिज्म का अर्थ नहीं है। लौकिक राज्य का अर्थ यह है कि अपने धर्म के प्रति आदर भाव रखने हुए भी, अपने धर्म के प्रति श्रद्धा रखने हुए भी दूसरों के धर्म के प्रति आदर भाव रखें।

हनुमन्तैया जी ने कहा कि सैक्युलरिज्म तो हिन्दुस्तान में था ही तो इस सैक्युलर शब्द को लाने की जरूरत क्या थी। मैं आपको बतलाना चाहता हूँ। ग्यारहवीं शताब्दी के पहले हिन्दुस्तान में एक धर्म था, वैदिक धर्म या हिन्दू धर्म था। जब मुसलमान लोग यहां आए तो यहां पर एक नहीं दो भाव पैदा हुए, दो धर्म सामने आए। उस वक्त भी पहला आदमी जिस के दिमाग में यह बात आई वह अलाऊद्दीन खिलजी था। और उसने कहा कि धर्म को राज्य से अलग करना चाहिए। मजहब और सियासत दो भिन्न चीजें हैं। उन्होंने पहले पहले यह आवाज उठाई। उसके बाद सैक्युलरिज्म की आवाज बादशाह अकबर ने उठाई। अकबर ने भी कहा कि राज्य और

धर्म दो भिन्न चीजें हैं इनको हमें भिन्न भिन्न करना चाहिए। महात्मा गांधी के पश्चात् पंडित जवाहरलाल नेहरू ने हिन्दुस्तान में यह आवाज उठाई। और ठीक उठाई कि सैक्युलरिज्म के अलावा, लौकिक राज्य के सिद्धान्त के अलावा भारत का लोकतंत्र यिनी दूयें सिद्धान्त पर आधारित नहीं हो सकता। इसके अतिरिक्त कोई दूसरा हमारा जीवन दर्शन नहीं हो सकता। इसके अतिरिक्त हमारा कोई दूसरा राज्य दर्शन नहीं हो सकता। इसलिए श्री चारला जी ने इसमें जो सेक्शन्स शब्द रखा है, इसका मैं समर्थन करता हूँ।

माननीय सदस्य, श्री हनुमन्तैया, ने "कल्चर" शब्द पर भी आक्षेप किया। कल्चर का अर्थ क्या है? कल्चर का अर्थ होता है देश की आत्मा, मनुष्य की आत्मा, जाति की आत्मा। सभ्यता तो उस का बाह्ययांग है। हमारा कल्चर हिटलर की कल्चर स्टेट नहीं है, मसोवीनी वा रोमन साम्राज्य नहीं है, स्ट.लिन का कम्युनिस्ट शासन नहीं है, माओ-त्से-तंग का शासन नहीं है, जिस में हज्बारों फल खिलाने की बात कही जाती है, लेकिन कोई फल खिल नहीं पाता है। हमारा कल्चर हमारे जीवन का दर्शन है। दूसरों के प्रति आदर की शिक्षा देना है। वह जीवन-दर्शन वैदिक-काल से ले कर आज तक हर एक हिन्दुस्तानी के मन में डटा हुआ है। चाहे वह हिन्दुस्तान में रहने वाला मुसलमान हो, ईसाई हो या हिन्दू हो। वह कल्चर हमें दूसरों के प्रति आदर करने, उन का सम्मान करने और स के साथ साथ अपनी आत्मा के प्रति आदर-सम्मान करने की शिक्षा देता है। हमारा कल्चर मानवता पर आधारित है। हमारा कल्चर रेजिमेन्टेशन नहीं है। वह नासिकों का कल्चर नहीं है।

इसलिए मैं निवेदन करना चाहता हूँ कि इस विध्वविद्यालय में भारतीय कल्चर

[श्री रघुनाथ सिंह]

का अध्ययन और अन्वेषण होगा, उस की शिक्षा की व्यवस्था होगी और लौकिक राज्य के सम्बन्ध में अध्ययन और अन्वेषण होगा, इस विधेयक में यह व्यवस्था कर के श्री चागला ने पंडित जवाहरलाल नेहरू की यशोकाया की स्मृति को जागृत रखने के लिए जो प्रयत्न किया है। वह सराहनीय है। मैं श्री हनुमन्तैया से कहूंगा कि न दोनों विषयों का रखना अत्यन्त आवश्यक है।

Mr. Chairman: This Bill has to be passed through all the stages and completed by 4.40 p.m. because the time allotted is only two hours.

Shri Raghunath Singh: The time should be extended.

श्री सिद्धेश्वर प्रसाद (नालदा) : मैं प्रस्ताव करता हूँ कि इस विधेयक के लिए एक घंटा समय बढ़ा दिया जाये।

Mr. Chairman: Is it the sense of the House that the time should be extended?

Some hon. Members: Yes.

Mr. Chairman: All right, the time is extended by one hour. Now, Shri Sideshwar Prasad.

श्री सिद्धेश्वर प्रसाद सभापति, महोदय, श्री चागला ने जवाहरलाल नेहरू विश्वविद्यालय विधेयक को प्रस्तुत कर के एक धन्यवाद और बधाई का काम किया है। यह सदन बहुत दिनों से इस विधेयक की प्रतीक्षा कर रहा था, लेकिन अनेक कारणों से इस से पहले इसको प्रस्तुत करना सम्भव नहीं हो सका।

Shri Priya Gupta: Sir, there is no quorum in the House.

Mr. Chairman: As the quorum is being challenged, the hon. Member may resume his seat. The bell is being rung..... There is no quorum. The bell may be rung again..... Now,

there is quorum. The hon. Member may continue his speech.

श्री सिद्धेश्वर प्रसाद : श्रीमन, जब श्री चागला इस बिल को प्रस्तुत कर रहे थे, तो उन्होंने जवाहरलाल नेहरू विश्वविद्यालय के दिल्ली में स्थापित करने के दो प्रधान कारण बताए। एक कारण तो उन्होंने यह बताया कि दिल्ली विश्वविद्यालय में विद्यार्थियों की संख्या बढ़ती जा रही है, जिस के कारण वहाँ पर शिक्षा और अनुशासन आदि का जो स्तर होना चाहिए, उस का कायम रखना सम्भव नहीं है। दूसरा कारण उन्होंने यह बताया कि जवाहरलाल नेहरू विश्वविद्यालय अन्य विश्वविद्यालयों से किंचित भिन्न उद्देश्य को ले कर स्थापित किया जा रहा है। वह महत्वपूर्ण उद्देश्य यह है कि यह विश्वविद्यालय इस देश में राष्ट्रीय एकता, सामाजिक न्याय और धर्म-निरपेक्ष वातावरण का पैदा करने के लिए विशेष रूप से काम करेगा। इस उद्देश्य की पूर्ति के लिए जिस वातावरण और जिन परिस्थितियों की आवश्यकता है, यह विश्वविद्यालय उनको उत्पन्न करने में विशेष रूप से सहायक होगा।

इस सम्बन्ध में मैं माननीय शिक्षा मंत्री का ध्यान कुछ बातों की ओर आकृष्ट करना चाहता हूँ। दिल्ली के अतिरिक्त कलकत्ता जैसे और भी शहर हैं और कलकत्ता विश्वविद्यालय जैसे और भी विश्वविद्यालय हैं, जहाँ विद्यार्थियों की संख्या बहुत अधिक हो गई है। इसलिए जिन शहरों में विद्यार्थियों की संख्या एक निश्चित अनुपात से अधिक हो जाये, वहाँ पर भी दूसरा विश्वविद्यालय कायम करने के प्रश्न पर विचार करना चाहिए।

जवाहरलाल नेहरू विश्वविद्यालय के जो उद्देश्य बताए गए हैं वे बस्तुतः एक प्रकार से हमारे राष्ट्रीय जीवन के अंग हो गए हैं और हमारे संविधान में स्थान स्थान पर उन की उद्घोषणा की गई

हे, उस में कहा गया है कि यह हमारे राष्ट्रीय जीवन का मूल आधार और उद्देश्य होगा। इस अवसर पर मैं भारत सरकार और विशेष रूप से शिक्षा मंत्रालय से अनुरोध करना चाहता हूँ कि हमारे देश में विद्यार्थियों में जो असंतोष की भावना उत्पन्न होनी जा रही है, वह कभी भी इतना उग्र रूप धारण न करती, अगर प्रत्येक विश्वविद्यालय और शिक्षा संस्थान में आरम्भ से ही इस बात का ध्यान रखा जाता कि यहां पर ऐसा वातावरण और ऐसी स्थिति उत्पन्न न होने पाए। खुद शिक्षा मंत्री महोदय ने इस और संकेत किया है कि चूंकि विद्यार्थियों की छोटी-छोटी आवश्यकताओं की ओर ध्यान नहीं दिया जाता है, उन की समस्याओं की ओर ध्यान नहीं दिया जाता है, इसलिए किसी बात को ले कर उन के असंतोष की भावना बढ़क उठती है और विकराल रूप धारण कर लेती है। उदाहरण के लिए उन्होंने दो तीन बातें बताईं। उन से यह बात स्पष्ट हो जाती है। लेकिन आश्चर्य की बात यह है कि इस से पहले शिक्षा मंत्रालय या हमारे अधिकारियों ने यह आवश्यक क्यों नहीं समझा कि इस बारे में उपयुक्त कदम उठाए जायें।

अभी हमारे सामने शिक्षा आयोग की रिपोर्ट आई है, जिस में उस ने अनेक बातों की ओर संकेत किया है। इस सदन में बार-बार यह कहा जाता है कि हमारे यहां कोई राष्ट्रीय शिक्षा नीति नहीं है। यह दुख की बात है कि स्वतंत्रता प्राप्त करने के पंद्रह, सत्रह वर्षों के बाद हम अभी भी देश के लिए किसी राष्ट्रीय शिक्षा नीति का निर्धारण नहीं कर सके हैं। अगर हम ऐसा कर पाते, तो वस्तुतः आज हम ऐसी स्थिति में न होते। जब भी कोई सवाल या समस्या हमारे सामने आती है, तो हम बहुत सीमित अर्थ में उस का समाधान ढूँढने या उस को हल करने की कोशिश करते हैं। इस से समस्या का हल नहीं होता है। हमें बिल्कुल व्यापक दृष्टि से, राष्ट्रीय अर्थाने पर, विद्यार्थियों की समस्याओं का समाधान ढूँढना चाहिए और यह जानने का प्रयत्न

करना चाहिए कि आखिर मूल में कौन सी बातें हैं, जिन की वजह से जब भी, जहां भी, कोई असंतोष होता है, कोई जलूस निकलता है, कोई अग्रिय घटना होती है, तो सम्बन्धित लोग कैसे विद्यार्थियों का सहयोग प्राप्त करने में सफल हो जाते हैं।

माननीय शिक्षा मंत्री ने बताया है कि इस विश्वविद्यालय में विदेशी भाषाओं के अध्ययन की विशेष रूप से व्यवस्था की जायेगी। मैं इस का स्वागत करता हूँ, लेकिन मुझे यह सुन कर आश्चर्य हुआ है कि जिन देशों के साथ हमारे राजनीतिक सम्बन्ध हैं, अभी भी उन में से देशों की भाषाओं को पढ़ाने की कोई व्यवस्था नहीं है। रूसी की व्यवस्था हो, जर्मन की व्यवस्था हो, फ्रेंच की व्यवस्था हो लेकिन इतना ही हर्षाप्त नहीं है। अफ्रीका के अनेक देशों के साथ हमारा सम्बन्ध है, मध्य एशिया के देशों के साथ हमारा सम्बन्ध है, दक्षिणी अमेरिका के अनेक देशों के साथ हमारा संबंध है, लेकिन उन देशों की भाषाओं के शिक्षण की कोई व्यवस्था नहीं है और न उन देशों में जो साहित्य प्रकाशित होता है उनके हमारे भारतीय जीवन के विभिन्न पहलुओं पर जो प्रकाश पड़ता है, उन को जानने की कोशिश हम करते हैं। इसलिए मैं एक मुझाब रखना चाहता हूँ कि इस विश्वविद्यालय में ही नहीं, दूसरे भी जो विश्वविद्यालय हैं उन में भी उन देशों की भाषाओं के शिक्षण की व्यवस्था की जानी चाहिए जिनके साथ हमारा राजनयिक संबंध है। अब चूंकि चागला साहब विदेश मंत्री हैं तो मैं उम्मीद करता हूँ कि इस और उनका विशेष ध्यान जायगा।

दूसरी चीज यह है कि उन्होंने बताया कि इस विश्वविद्यालय में आरम्भ से ही एक उपकुलपति की नियुक्ति की जायगी और उसके लिए एक सलाहकार समिति बनायी जायगी; अगर कोई ऐसी व्यवस्था की जाय कि किसी योग्य शिक्षा शास्त्री को इसके लिए रखा जाय, तो अच्छा होगा। वरना अगर किसी ऐसे व्यक्ति को जो अपने जीवन के

[श्री सिद्धेश्वर प्रसाद]

अन्तिम काल में है, जिसकी सारी शक्ति समाप्त हो गई है, जिस में उत्साह नहीं रह गया है, जिसमें कोई व्यापक दृष्टिकोण नहीं है, अग़र ऐसे व्यक्ति को उपकुलपति बनाया जायगा तो हम निश्चय ही अपने उद्देश्य की पूर्ति में सफल नहीं हो सकेंगे। इसलिए उपकुलपति की नियुक्ति में विशेष सावधानी रखने की ज़रूरत है।

एक और महत्वपूर्ण बात की ओर में शिक्षा मंत्री का ध्यान आकर्षित करना चाहता हूँ और वह यह कि अब तक जो केन्द्रीय विश्व-विद्यालय बने, जितने भी बने, वह उत्तर भारत में ही बनाए गए हैं। तो कम से कम दक्षिणी भारत में और पश्चिमी भारत में भारत सरकार को केन्द्रीय विश्वविद्यालयों की स्थापना के लिए प्रयत्नशील होना चाहिए और इस के लिए शीघ्रातिशीघ्र कदम उठाना चाहिए। माननीय हनुमन्तया जी ने मांग की, बहुत वर्षों से मांग है, मद्रास, आन्ध्र, कर्नाटक या केरल में, किसी भी प्रान्त में आप केन्द्रीय विश्वविद्यालय की स्थापना कर सकते हैं। दक्षिण भारत से बराबर इस बात की मांग आती रही है कि वहाँ केन्द्रीय विश्वविद्यालय बनाया जाना चाहिए। मुझे ऐसा मालूम हुआ है कि दक्षिण हैदराबाद में हिन्दी महा-विद्यालय के नाम से एक डिग्री कालेज है। उस का विस्तार करना चाहिए। हम आशा रखते हैं कि भारत सरकार उस डिग्री कालेज को पर्याप्त आर्थिक सहायता देगी जिससे कि उसका विकास हो सकेगा और आगे चलकर वह एक विश्वविद्यालय का रूप ले सकेगा। हम उम्मीद करते हैं इस ओर भारत सरकार का ध्यान जायगा।

एक और महत्वपूर्ण बात की ओर मैं ध्यान दिलाना चाहता हूँ। हम केवल यहाँ बड़े बड़े उद्देश्यों की घोषणा कर दें, बड़े बड़े लक्ष्य घोषित कर दें, इस से हमें कोई चीज प्राप्त नहीं होगी। विद्यार्थियों की समस्या क्या है? यह शिक्षा के गिरते हुए स्तर की समस्या है। शिक्षण संस्थाओं में विद्यार्थियों और

शिक्षकों का अनुपात ठीक नहीं रह गया है। अग़र पांच साल पहले शिक्षकों और विद्यार्थियों का अनुपात 1 और 26 का था तो वह 1 और 30 का हो गया है। ऐसी भी शिक्षण संस्थाएँ और ऐसी भी विश्वविद्यालय इस देश में हैं कि जहाँ शिक्षक तो हैं लेकिन विद्यार्थी नहीं हैं और ऐसे भी विश्वविद्यालय यहाँ हैं जहाँ सौ विद्यार्थियों के ऊपर भी एक शिक्षक नहीं है। तो दोनों में शिक्षा का समान स्तर नहीं हो सकता है। कुछ ऐसे विश्वविद्यालय हैं जहाँ प्रत्येक विद्यार्थी पर 2 हजार से लेकर 3 हजार रूपया तक खर्च किया जाता। और कुछ ऐसे विश्वविद्यालय हैं कि जहाँ 500 रूपया भी खर्च नह, किया जाता तो इस ओर भी ध्यान विशेष रूप से दिया जाना चाहिए।

इस संबंध में मैं एक और बात की ओर शिक्षा मंत्री का ध्यान आकर्षित करना चाहता हूँ कि जवाहर लाल नेहरू ने जो अपनी अंतिम वसीयत राष्ट्र के नाम लिखी थी उसमें उन्होंने इस देश की ग्राम्य संस्कृति के लिए, इस देश के देहाती जीवन के लिए विशेष रूप से अपनी ममता व्यक्त की थी। इस दृष्टि से भारत सरकार को भी सोचना चाहिए कि यह विश्वविद्यालय दिल्ली में न स्थापित किया जाय बल्कि कहीं देहात में स्थापित किया जाय और वहाँ के वातावरण को बदलने की कोशिश की जाय। इस विश्वविद्यालय में शिक्षण के लिए जो स्थापनाएँ बनाई गई हैं उस में यह बताया गया है कि यह राष्ट्र की सामाजिक आवश्यकताओं की पूर्ति के लिए प्रयत्न करेगा। मैं ऐसा समझता हूँ कि हम में से अधिकांश इस बात से सहमत होंगे कि यह देश गांवों का है, इस देश की अधिकांश जनता गांवों में रहती है। अग़र इस विद्यालय को गांव में स्थापित किया जाता और वहाँ के वातावरण को बदल कर इस देश की सामाजिक मान्यताओं की, इस देश की सामाजिक आवश्यकताओं को बदलने की कोशिश की जाती और उस संबंध में समन्वय के लिए प्रयत्न किया जाता तो संभवतः वह

अधिक महत्वपूर्ण होता और हमारे राष्ट्रीय जीवन के हर पक्ष पर उसका प्रभाव पड़ता । लेकिन हम शहरों से चलते हैं और गांवों तक जब पहुंचते हैं तो उन का महत्व समाप्त हो जाता है । अगर हम गांवों से शुरू करें और वहां के जीवन को बदलने की कोशिश करें, वहां के चिन्तन को बदलने की कोशिश करें, वहां के दृष्टिकोण को बदलने की कोशिश करें, वहां की जड़ता को समाप्त करने की कोशिश करें तो निश्चय ही उस का हमारे जीवन पर प्रभाव पड़ सकता है । मैं समझता हूं इस दृष्टिकोण से भी शिक्षा मंत्रालय इस महत्वपूर्ण प्रश्न पर विचार करेगा । मैं एक बार फिर शिक्षा मंत्री को धन्यवाद देता हूं कि देर में ही सही, लेकिन वह यह महत्वपूर्ण विधेयक सदन के सामने लाये और ऐसी उम्मीद हम लोगों के मन में पैदा की कि यह एक आदर्श विश्वविद्यालय बनेगा, दूसरे विश्वविद्यालयों के लिए भी यह एक आदर्श का काम करेगा ।

श्री सरजू पांडेय (रसड़ा) : सभापति जी, यह जो जवाहरलाल नेहरू विश्व-विद्यालय विधेयक सदन के सामने आया है, वह बिल्कुल आशा के विपरीत बात हुई है । हम लोगों का यह ख्याल था कि यह जवाहरलाल नेहरू विश्वविद्यालय वर्तमान विश्वविद्यालयों से बिल्कुल भिन्न होगा । अगर विधेयक को प ने के बाद ऐसा मालूम होता है कि कोई भी नया परिवर्तन इस विश्वविद्यालय में नहीं किया गया है। कोई नया बात इस विश्व-विद्यालय के अन्दर इस विधेयक में नहीं कही गई है । कोई नई बात अधिकारियों में या शिक्षा की वर्तमान नीतियों में परिवर्तन की इस में नहीं है । किसी भी परिवर्तन के आसार इस विश्व-विद्यालय में नजर नहीं आते हैं । मुख्य रूप से हमारा मुल्क गरीब है । इस गरीब देश में आवश्यकता इस बात की है कि शिक्षा को सस्ता और सुलभ बनाया जाय । सस्ती शिक्षा पहला उद्देश्य होना चाहिए । दूसरा उद्देश्य होना चाहिए देश में गिरते हुए शिक्षा के स्तर को उंचा उठाया जाय । तीसरा उद्देश्य होना

चाहिए था देश में बढ़ती हुई विद्यार्थियों की मांगों को लेकर, जिस तरह से अनुशासन-हीनता उत्पन्न हो रही है, उसको रोका जाय । यह तीनों बातें इस में नहीं हैं । वही सारी पुरानी बातें इस में भी कही गई । मैं शिक्षा मंत्री जी का भाषण सुन रहा था, बहुत लम्बी लम्बी बातें की गई ; मगर जहां तक उन सिद्धांतों को अमल में लाने की बात है मैं समझता हूं कि जिस तरह से और विश्व-विद्यालय असमर्थ हैं उन सिद्धांतों को अमल में लाने से, उसी तरह से यह जो जवाहरलाल नेहरू विश्वविद्यालय खोलने जा रहे हैं, यह भी पूरी तरह असमर्थ रहेगा । आप जानते हैं देश के अन्दर शिक्षा का स्तर किस तरह से गिर रहा है । विद्यार्थी स्कूल से निकलते हैं, जब वह जाते हैं नौकरियों के लिए तो बहुत सारे अखबारों में निकलता रहता है, जब उनसे सवाल किया जाता है कि तुम बताओ, दलाई लामा कौन था तो लड़के जवाब देते हैं जवाहरलाल नेहरू का भाई । एक जगह पूछा गया अबुल कलाम आजाद कौन साहब हैं, तो कहा गया कि मुसलमानों के पैगम्बर । तो देश के अन्दर इस गिरते हुए शिक्षा के स्तर को उठाने की बात इस में नहीं है । न तां यही बताया गया है कि देश की गरीब जनता जो शिक्षा से वंचित है उस के लिए किसी प्रकार इस यूनिवर्सिटी में स्थान मिल सकेगा । मैं समझता हूं कि जिस तरीके से आज तक गरीब लोग पढ़ने लिखने से वंचित रहे हैं, वैसे ही इस के बाद भी रहेंगे । जिस तरह से इस देश में शिक्षा महंगी होती चली जा रही है उसका जवाब कहीं भी खोजने से नहीं मिलेगा । आज कराड़ों देशवासी जो गरीब हैं, शिक्षा से लाभ नहीं उठा पाते । बड़े बड़े लोगों के लड़के यूनिवर्सिटियों में दाखिला पाते हैं । वह तो बाहर भी जा कर तालीम हासिल कर सकते हैं । मगर वह गरीब विद्यार्थी जो आज शिक्षा से वंचित हैं उनके लिए ऐसी यूनिवर्सिटी बनानी चाहिए थी जिसमें कि ज्यादा गरीबों को स्थान मिल सके । इस तरह से यूनिवर्सिटी का

[श्री सरजू पाण्डेय]

संविधान बनाना चाहिए था जिस में हम ऐसी शिक्षा उन को दे सकें जिससे हमारे देश में टेकनिकल आदमी पैदा हों। हमारे देश में डाक्टरों की जरूरत है। दूसरे मुल्कों में हम देखते हैं कि दो साल में डाक्टर बन जाते हैं लेकिन हमारे यहां पांच वर्ष डाक्टरी के लिए रखे गए हैं। लखनऊ में एक आयुर्वेदिक कालेज खोला गया इस उम्मीद से कि आयुर्वेदिक शिक्षा यहां प्राप्त होगी। पहले कहा गया कि आयुर्वेदाचार्य यहां से निकलेंगे। बाद में सरकार ने सर्जरी की शिक्षा भी वहां लागू कर दी। जब लड़के वहां से निकल कर आये और इस बात की मांग की कि एम० बी० बी० एस० की तरह हम ने भी सर्जरी पास की है, तो हमारे साथ नौकरियों में विभेद क्यों हो, नतीजा यह है कि आज वह कालेज बन्द है और सरकार के पास इस बात का कोई जवाब नहीं है कि नौकरियों में उनके साथ विभेद क्यों किया जाता है। इसी तरह इंजीनियरिंग कालेज के लड़के हैं। इंजीनियरिंग में कोई साधारण आदमी दाखिला नहीं पा सकता। संविधान में लिखा है कि प्रत्येक को शिक्षा की समान सुविधा मिलेगी। लेकिन गरीब लोग जो रुपया खर्च नहीं कर सकते, जो ट्यूटोर नहीं रख सकते, वह यूनिवर्सिटियों में अच्छे नम्बर नहीं ला सकते और अच्छे नम्बर नहीं ला सकते तो उनको इंजीनियरिंग कालेज में दाखिला नहीं मिल सकता। ऐसी दशा में यह शिक्षा का उद्देश्य खत्म हुआ। कुछ लोगों ने अभी छागला साहब की बड़ी तारोफ की है कि इन्होंने शिक्षा में आमूल परिवर्तन कर दिया है। लेकिन मैं समझता हूँ कि जितनी अनारकी और अराजकता शिक्षा के क्षेत्र में अब है, उतनी पहले कभी नहीं थी। आज हालात बहुत ज्यादा खराब हैं, सारे देश में मिर्क लाठी, गोली के बल से दमन करके सरकार समस्या को हल करना चाहती है।

मैं कहना चाहता हूँ कि जो भी यूनिवर्सिटी आप बनाने हैं, उन में इस बात की

व्यवस्था क्यों नहीं करते हैं कि उन में अधिक से अधिक उन लोगों को स्थान मिलेगा जो हर तरफ से वंचित हैं। मगर अभी जो विधेयक हमारे सामने आया है, उस में वही वाइस-चान्सलर, वही सारी नियुक्तियां, वही सारे प्राफ़ीसर हैं, बस थोड़ा सा यह कह दिया गया है कि वहां सैक्यूलरिज्म पढ़ाया जायगा। ये पढ़ाने वाले खुद सैक्यूलर नहीं हैं, इन को नहीं मालूम कि सैक्यूलरिज्म क्या है, वे विद्यार्थियों को सैक्यूलरिज्म की क्या तालीम देंगे। सारी जगह जातीवाद बुरी तरह से फैला हुआ है, दक्षिण भारत में भी वही हालत है, उत्तर भारत में भी वही हालत है। आज जो भी यूनिवर्सिटी चलाता है, वह अपनी जाती के बच्चों को प्रथम स्थान देता है, दूसरों को बाद में देता है, चाहे लड़का कितना ही योग्य हो। यह सब जगह फैला हुआ है। आज शिक्षा की मूल नीति में जो परिवर्तन नहीं हुआ है, उसका एक कारण यह भी है। आप किसी भी यूनिवर्सिटी को नीजिये, सब जगह बवाल मचा हुआ है। छागला साहब ने कह दिया है कि वाइस-चांसलर बहुत बढ़िया लायेंगे—कोई बुढ़ा मुढ़ा तलाश किया जायगा, जो बिलकुल जिन्दगी से रिटायर हो चुका होगा, जो कोई काम नहीं कर सकता, उसको वाइस चांसलर बना दिया जाएगा। न उस को लड़कों का विश्वास होगा और न लड़के उस पर विश्वास करेंगे। उसी तरह से उसको लिया जाएगा, कि पहले तीन आदमियों के नाम आयेंगे, उन में से मिलेक्ट किया जायेगा। वही सारी बातें इस जवाहरलाल यूनिवर्सिटी में होंगी।

पहले तो यूनिवर्सिटी के नाम से ही मेरा मतभेद है। किसी व्यक्ति के नाम पर यूनिवर्सिटी नहीं चलाई जानी चाहिए, फिर भी इस भेद को अगर मैं कारण न मानूँ, आप चाहते हैं तो इसको चलाइए, लेकिन कोई नई चीज इस यूनिवर्सिटी में

लाइये, यदि आप कोई नई चीज इस में लाये हँति, ती देश में इसका स्वागत होता, लेकिन इसमें वही पुरानी चीजें हैं जो आज देश की अन्य यूनीवर्सिटियों में लागू हैं। इस लिए मैं शिक्षा मंत्री महोदय से कहूँगा कि इस बिल को वापस लीजिए, फिर से बैठिए विचार कीजिए और एक ऐसी यूनीवर्सिटी का निर्माण कीजिए जहाँ देश के बच्चे तालीम पा सकें। मुख्य रूप से जो टेक्नीकल तालीम है, डाक्टरी की तालीम है, एग्रीकल्चर की तालीम है, उन को इसमें लाइये, उनमें ग्रामूल परिवर्तन कीजिए, उनके कोर्स को घटाना चाहिए। पांच-सात वर्ष की लम्बी तालीम के बाद जब स्कूलों से लड़के निकलते हैं तो उनको काम नहीं मिलता है, उनकी माँगें मानी न जाँय, वह अवस्था नहीं धानी चाहिए, म प्रकार की व्यवस्था से देश में अमन और शान्ति नहीं रह सकती।

इसलिए मेरा आप से अनुरोध है कि इस बिल को वापस लें और एक ऐसा विधेयक लायें जिसमें महात्मा गांधी के विचारों का समावेश हो। महात्मा गांधी इस बात को मानते थे कि देश के दरिद्र, नारायण की सेवा की जानी चाहिए, यदि उसी उद्देश्य को लेकर आप इस को हमारे सामने लायेंगे तो फिर हमारा कोई मतभेद नहीं रहेगा। लेकिन जवाहरलाल का नाम रख कर वही सारी बातें की जायें जो दूसरी यूनिवर्सिटियों में ही रही हैं, सिर्फ शब्द लफ्ज जोड़ दिये जायें उगके उद्देश्यों में, तो इससे कोई नई बात होने वाली नहीं है, बल्कि इसकी भी वही दशा होगी जो आज दूसरी यूनीवर्सिटियों की हो रही है। इन सब पर आप पुनर्विचार करें और ऐसी व्यवस्था करें, जिससे देश के गरीबों को अधिक से अधिक वाञ्छला मिले, सस्ती तालीम हो और तीसरे टेक्नीकल शिक्षा का अधिक प्रबन्ध हो, तुम्हें पढ़ लिख कर जो लड़के वहाँ से निकलें, वे देश की सेवा कर सकें।

मुझे आशा है कि मंत्री महोदय इस पर पुनर्विचार करेंगे और इसको सुधारने का प्रयत्न करेंगे।

Shri Muthiah (Tirunelveli): Mr. Chairman, Sir, The Jawaharlal Nehru University is a befitting monument to the memory of Pandit Jawaharlal Nehru, the maker of modern India, the most eminent statesman of our country in the 20th century, the greatest promoter of international peace and understanding and the greatest synthesiser of cultures, old and new, Indian and foreign.

The objects and reasons for starting this University are many. But the most important is the need for setting up a unique University in honour of Pandit Jawaharlal Nehru. The Jawaharlal Nehru University should be really unique in its ideals and objectives, in its functions and activities and in its services and contributions to India and the world.

The Jawaharlal Nehru University should promote all the ideals which Pandit Jawaharlal Nehru cherished and worked for. The First Schedule specifies the objectives of the University which are most laudable. They are: national integration, social justice, secularism, democratic way of life, international understanding and scientific approach to the problem of life and society.

The First Schedule should include in the objectives the promotion of democratic socialism which was so dear to the heart of Panditji.

The University intends to foster the composite culture of India and to establish departments or institutions for the study and development of all the scheduled languages of India, their arts and cultures. It intends to invite students from all the States of India and to appoint teachers from all parts of the country to give the University a truly national character. It is to promote in the students and teachers a sympathetic understanding of the

[Shri Muthiah]

social needs of India. It is to provide for integrated courses in humanities, science and technology. It is to establish departments or institutions for the study of foreign languages and their literatures and arts in order to promote international outlook and international understanding. It intends to invite students and teachers from foreign countries to the University.

If this University promotes these objectives, it would be making a major contribution to the intellectual advancement of India and the world. The Jawaharlal Nehru University is intended to impart education of the highest quality and to provide for advanced research.

Now, I come to the Bill itself. Clause 4 of the Bill specifies the objects of the University as dissemination and advancement of knowledge, wisdom and understanding by teaching and research. Clause 5 specifies the functions and powers of the University. The important powers and functions are: the provision for instruction including correspondence courses, as in the Delhi University, and for research; establishment within Delhi and outside, of special centres of study and special laboratories for research and teaching; maintenance of discipline among students and employees of the University; the provision of arrangements for promoting the health and welfare of the students and the employees of the University; the provision of arrangements for entrance examinations for new students as obtains in foreign Universities like Oxford and Cambridge.

Clause 7 provides for the recognition of any college or institution outside Delhi by the Jawaharlal Nehru University. According to Clause 8, the President of India shall be the Visitor of the University, and the Visitor shall have powers of control over the University.

Now, I come to the Statutes of the University in the Second Schedule.

Clause 3 in the Statutes says that the Vice-Chancellor shall hold office for 5 years and shall not be reappointed. This is too rigid and needs flexibility. Clause 4 empowers the Vice-Chancellor to take immediate action in an emergency. This is a necessary provision. Clause 16 provides for the promotion of the health and welfare of students by the constitution of a council of Students' Affairs consisting of representatives of teachers and students. This is a welcome provision, as this will help to redress the students grievances and to remove their unrest and to reduce indiscipline. Clause 33 makes the membership of any students' organisation voluntary. This is welcome and salutary and will promote discipline among students. Clause 34 provides for moral instruction which is most essential today for the youth of India.

श्री विश्वनाथ पाण्डेय : (सलेमपुर):
सभापति महोदय, श्री छागला साहब ने जवाहरलाल यूनिवर्सिटी के सम्बन्ध में जो विधेयक आज हाउस में पेश किया है, उस के लिये मैं मंत्री महोदय को बधाई देना चाहता हूँ। पं० जवाहरलाल नेहरू के संबंध में, जो उनका कार्य क्षेत्र था, यदि उसके सम्बन्ध में कुछ कहा जाय, तो बहुत समय लगेगा। उनका कार्य क्षेत्र समुद्र जैसा विस्तृत था, राष्ट्र के अन्तर्गत जिन विचारों का उन्होंने समावेश किया, उन का वर्णन करना मुश्किल है। जैसा अभी हनुमन्तैया साहब ने कहा, उन्होंने बड़े बड़े लोगों का नाम लिया, जैसे बृद्ध स्वामी रामकृष्ण परमहंस ने इन विचारों का समावेश किया था, तो मैं यह कहना चाहता हूँ कि उन्होंने समावेश जरूर किया था, लेकिन वे विचार अब कुछ बुझते चले जा रहे थे। उन को प्रज्वलित करने के लिए, उन को संसार में प्रसारित करने के लिये, भारतवर्ष की राष्ट्रीयता में एक प्रकार से जीवन लाने के लिये, पं० जवाहरलाल नेहरू ने उन सिद्धान्तों को कार्य रूप में परिणित

किया, उन के वे सिद्धान्त गरीबों के लिए थे, पद-दलितों के लिये थे, समाजवाद लाने के लिये थे। विश्व बन्धुत्व, सह-अस्तित्व, लोकतंत्र, धर्मनिरपेक्षता और राष्ट्रीयचेतना इन सब चीजों के प्रति उन्होंने अपने जीवन काल में जो किया, उन के जीवन के 50 से अधिक वर्ष इस से सम्बन्धित रहे, उन के कार्यों ने भारतवर्ष के सिर को न केवल राष्ट्र में, बल्कि अन्तर्राष्ट्रीय जगत में ऊंचा किया। जैसा श्री हनुमन्तैया ने कहा है कि दक्षिण में भी इस प्रकार का केन्द्रीय विश्वविद्यालय होना चाहिये, उस के सम्बन्ध में मैं कहना चाहता हूँ कि दिल्ली श्रव न दक्षिण का है न उत्तर का है, न पूर्व का है, न पश्चिम का है, न मध्य का है। वह सारे राष्ट्र का है और इस स्थान पर जवाहरलाल जी की स्मृति में उन के नाम से जो विश्वविद्यालय की स्थापना की जा रही है यह मुनासिब है। मैं इसका समर्थन करता हूँ।

श्री चागला ने इस विधेयक में जो फस्ट शोडयूल है उस में चीजों को, उद्देश्य, आदर्शों को बड़ी गम्भीरता से अंकित किया है और स्पष्टतया से किया है। उस में लिखा है कि :

“The University shall endeavour to promote the study of the principles for which Jawaharlal Nehru worked during his life-time, namely, national integration, social Justice, secularism, democratic way of life, international understanding and scientific approach to the problems of society.”

यही कारण है कि हिन्दुस्तान के अन्तर्गत लगभग 70 विश्वविद्यालय के होते हुए भी तथा चार केन्द्रीय विश्वविद्यालय होते हुए भी आवश्यकता पड़ी कि इस देश के अन्दर इस तरह के विश्वविद्यालय की स्थापना हो, तथा जवाहरलाल जी की स्मृति में यह विश्व-

विद्यालय केन्द्रीय स्थान पर स्थापित किया जा रहा है।

इस के साथ साथ मैं एक बात और कहना चाहता हूँ कि इस विश्वविद्यालय का स्वरूप ऐसा होना चाहिए और इस प्रकार से इसका कार्य रूप में परिणत किया जाना चाहिये जिस से समस्त मानव समाज का कल्याण हो सके जैसे प्राचीन काल में नालन्दा और तक्षशिला विश्वविद्यालय थे तथा आधुनिक काल में आक्सफोर्ड और केम्ब्रिज विश्वविद्यालय हैं। जो विद्यार्थी तक्षशिला और नालन्दा से निकलते थे वह मानव समाज को मानवता का पाठ देते थे। इस लिये आवश्यक है कि इसी दिशा में हम चलें।

विधेयक में उपकुलपति के सम्बन्ध में जो कुछ अंकित किया गया है उस के सम्बन्ध में मैं दो शब्द कहना चाहता हूँ। हमारे यहाँ यह परिपाटी कुछ दिन से चली आ रही है कि जितने भी रिटायर्ड आई० सी० एस० अथवा जर्नल्स या कर्नल्स होते हैं उन को उपकुलपति बना दिया जाता है। मैं आग्रह करना चाहता हूँ कि मंत्री महोदय स्वतः ही शिक्षा विशारद हैं, वे स्वयम इस बात का ध्यान रखें कि उपकुलपतियों को ऐसा होना चाहिये कि जो शिक्षा से सम्बन्धित हों और अध्यापकों तथा विद्यार्थियों की चीजों को समझ सकें, उन में एकरूपता ला सकें और राष्ट्र में राष्ट्रीय एकता प्रसार कर सकें।

इस विधेयक में एक चीज का समावेश नहीं किया गया है कि जो विश्वविद्यालय स्थापित हो रहा है उस में शिक्षा का माध्यम क्या होगा। मैं आग्रह करना चाहता हूँ कि चूंकि हिन्दी हमारी राष्ट्रभाषा है, भाषा है, इस लिए शिक्षा का माध्यम हिन्दी होना ही चाहिये और जो अन्य प्रादेशिक भाषायें हैं वह भी हो सकती हैं। यदि आप अंग्रेजी को प्रोत्साहन दें, और फ्रेंच और जर्मन आदि भाषाओं को रखें तो मझे उस में एतराज नहीं है।

[श्री विश्वनाथ शर्मा:]

लेकिन जो विश्वविद्यालय आप जवाहरलाल जी के नाम पर कायम करने जा रहे हैं, उस में यह निश्चित कर दिया जाना चाहिए कि शिक्षा का माध्यम हिन्दी अथवा प्रादेशिक भाषायें होंगी।

जो केन्द्रीय विश्वविद्यालय स्थापित होने जा रहा है उस का भी कारण है। पहले दिल्ली की आबादी 7 लाख थी, लेकिन अब तीस लाख है। पहले विद्यार्थी पांच हजार थे अब 29 हजार हैं। पहले कालेज यहां पर सात का या आठ थे और अब एकतीस हो गये हैं। लेकिन फिर भी विद्यार्थी घटते हैं। दधर उधर मारे मारे फिरते हैं। यहां पर और विश्वविद्यालय न होने की वजह से। यह देश कृषि प्रधान देश है लेकिन हमारे यहां इस विश्वविद्यालय में कृषि अनुसंधान अच्छी तरह से नहीं होता तो उस का सार्वजनिक रूप नहीं हो पायेगा। इस विश्वविद्यालय का ग्रामों से सम्बन्ध होना चाहिये।

हमारे देश पर चीन और पाकिस्तान का आक्रमण हो चुका है। इस लिये यहां पर सैनिक शिक्षा भी दी जानी चाहिये और इस दिशा में भी जैसा कि पंडित जी चाहते थे हमें आत्म निर्भर होना चाहिये। इस विश्वविद्यालय के अन्दर सैनिक शिक्षा तथा कृषि अनुसंधान की शिक्षा दी जानी चाहिये। जो गरीब व्यक्ति हैं उन के लिये यह भी समावेश किया जाना चाहिये कि उनको स्कालरशिप्स दिये जायेंगे। उन के लिये ऐसी व्यवस्था होनी चाहिये जिस से वह महसूस कर सकें कि गरीबी की वजह से वह इस विश्वविद्यालय में शिक्षा नहीं प्राप्त कर पा रहे हैं।

इन शर्तों के साथ जो विधेयक प्रस्तुत किया गया है मैं उसका समर्थन करता हूँ।

Shri Priya Gupta: I rise to oppose the Bill with a few words and observations. The hon. ex-Education Minister, a jurist and an educationist, will rather try to catch the inner meaning of the words which I can express conveniently, the idea im- pregnated in them, and with his judicial mind will try to probe into the things contained in my few words which I submit before this House.

Today the whole of Indian standard has changed. The norms of the society have changed. We value somebody, a man of power, heading an institution. We do not value that institution, even though a learned man be there, if he has got no position in society, if he does not possess silver tonic and other influences are not there. A university is a centre of education and learning, and it has got nothing to do with politics etc. Even if it is named after some learned people of this country, one could understand it. There is no dearth.....

Shri Sheo Narain (Bansi): There is no quorum in the House.

Mr. Chairman: Shri Priya Gupta might resume his seat for a while. There is no quorum. The bell is being rung—

Now, there is quorum. Shri Priya Gupta might resume his speech now.

Shri Priya Gupta: I was saying that there was no dearth of educationists, learned men, realisers and seers in this country. This country has given light to so many people in the world in respect of religion and other branches of learning. Institutions of learning and universities can be named after them if we want. But that has not been done here.

What do we find in the First Schedule of the Bill? It has been stated in the preamble there:

"The University shall endeavour to promote the study of the principles for which Jawaharlal Nehru

worked during his lifetime, namely national integration, social justice, secularism, democratic way of life, international understanding and scientific approach to the problems of society."

This is the main objective of the university. And it is a very nice preamble. But when this is spelled out in the seven categorical clauses down below, we find: "Towards this end, this university shall be like other ordinary universities as we find in seven clauses laid down there". But what is incorporated in those seven clauses goes out of scope of the idea in the small preamble with which the schedule starts. I would like to submit that this shows that Government, while moving this Bill, have felt it correctly that only this small preamble depicting the idealism of Jawaharlal Nehru cannot run a university or an organisation of learning. This has been kept only as a nomenclature to attract the people, but at the back of it what we find is that it will be just an ordinary university like the Banaras Hindu University, a teaching university or a residential university with several faculties, such as the faculty of technology, the faculty of chemistry, the faculty of biology, the faculty of medicine, the faculty of arts and so on; in other words, 90 per cent of this whole university will be just like what is there in any other university. But only in the name and in the preamble, the reference to study of principles, Jawaharlal Nehru's life will be there. May I know from the hon. Minister, who had this Bill introduced and who had it passed by the Rajya Sabha, which of these branches of the university education curriculum, such as technology, arts, science, medicine etc. contains these viewpoints namely national integration, social justice, secularism, democratic way of life, international understanding etc. Of course, scientific approach would be there. Otherwise, this preamble is misleading. I desire that at least a person of the stature of Shri Chagla, an educationist

and jurist, should change this preamble. Otherwise, I feel the country is going to be bluffed with this preamble itself.

Apart from this, I want to stress one thing. A few days ago in this session, and in the last session also, when we clamoured for a rise in the pay scales of school teachers, primary school teachers, upper-primary school teachers, higher secondary school teachers and professors, the Education Minister, Shri Chagla, was there to reply, 'My Government will be most happy if they are paid more than anybody else because they are making the next generation of our countrymen who will shoulder the country's liabilities and responsibilities'. But then he said it is the dearth of money that stands in the way, that we cannot afford to give them higher scales of pay, and that is why they are supposed to suffer from hunger. When he was moving the motion for consideration, I asked what the capital expenditure was likely to be to start with. He said it will be to the tune of 8 crores or 9 crores.

Shri M. C. Chagla: Not to start with, but the total.

Shri Priya Gupta: Including recurring expenditure for ten years to come?

Shri M. C. Chagla: To start with, I do not think it will be more than one or two crores of rupees. We will stagger it. The total will be Rs. 8 crores.

Shri Priya Gupta: Rs. 8 crores. This country is a poor country. This amount could very well be spent for other purposes, for the campaign to root out illiteracy from the villages. Secondly, when the Bill was being moved for consideration, I thought the Education Minister would say something in this forum as to the specific approach that this University would provide for a change in the relations between the students and the teaching staff.

Shri Ranga (Chittoor): It provides for Jawaharlal Nehru's name. That is all.

Shri Priya Gupta: Students are produced by the parents. The students say 'out of the pleasure of our parents, we are born'. When they grow, they are sent to schools. In the schools, the poor teachers have to nurture them and look after their upbringing and education. But the ill-paid teachers cannot afford to exert their full sinews and concentrate on the education of these boys. So according to the Hindi proverb they are न घर के और न घाट के they are owned neither by the parents nor by the teaching staff. There is no proper attention to the cause of students and so this unrest today. So this attitude towards students must change.

Then I submit that the entire structure of the hierarchy in the administrative ranks for running the university is not in keeping with the democratic concept that Jawaharlal Nehru had and showed in the many years he lived with us.

Lastly, in the Report of the Joint Committee on the Bill in 1964, at pages 13-14, my leaders, and leading educationists, Shri Hem Barua, and Shri Mukut Behari Lal, have appended their minute of dissent. Government should take note of the points urged therein which are very very important. They should also take into consideration the other minutes of dissent appended by other Members. I do request the Government to withdraw this Bill and spend this money properly for any other good cause, and if at all they want to have this university, it must be in the name of Dr. Rajendra Prasad or any other leader which this House approves of.

श्री शिव नारायण : चेयरमैन महोदय, जितने भी माननीय सदस्य बोले हैं उन सब के भाषण मैंने सुने हैं। प्रारम्भ से मैं सदन में बैठा

हुआ हूँ। किसी ने मौका देख कर अपनी बात कही है और किसी ने पार्टी बन्धन के कारण अपनी बात कही है। शिक्षा का जो ध्येय है, विद्या मंदिरों का जो कर्तव्य है उसकी तरफ किसी ने भी कोई ध्यान नहीं दिलाया है। मैं चागला साहब का शुक्रिया अदा करता हूँ, उनको मैं बधाई देता हूँ कि जवाहरलाल नेहरू जी के नाम से एक यूनिवर्सिटी वह स्थापित करने जा रहे हैं, उन के कर कमलों से यह बिल आज पास होने जा रहा है। जिस दिन यह विश्वविद्यालय स्थापित होगा, वह एक बहुत ही सुन्दर दिन होगा। मैं प्रार्थना करता हूँ कि यह जो यूनिवर्सिटी बने यह हिन्दुस्तान के लिए एक माडल यूनिवर्सिटी बने, यह ज्योति प्रदान करे। नेहरू जी हमारे नेता रहे हैं, वह साइंस के विद्यार्थी रहे हैं, राजनीति के भी विद्यार्थी रहे हैं। मैं चाहता हूँ कि यह यूनिवर्सिटी विज्ञान की ज्योति हिन्दुस्तान में जगाये। दिल्ली कोई गांव नहीं है। हम को अपने देश के लिए सुन्दर शासक चाहिये, अच्छे शासक चाहिये, अच्छे अच्छे विद्वान चाहिये, अच्छे अच्छे इंजीनियर चाहिये, अच्छे अच्छे पंडित चाहिये और साथ साथ अच्छे अच्छे विद्यार्थी भी चाहिये। ऐसे विद्यार्थी चाहिये जो डिस्प्लिंड हों। नेपालियन ने कहा था

"Those who will obey, they can give orders, and those who will not obey, they cannot give orders."

मैं चाहता हूँ कि हमारे प्रिय गुप्त जी इसको नोट करें। डिस्प्लिंड उनको मैं बता सकता हूँ क्या होता है। यह कोई लेबर विजिनेस नहीं है, लेबर का मामला नहीं है।

शिक्षक हैं सगरे जग के तार्क, तू अब देती है शिक्षक ये शब्द सुदामा ने अपनी स्त्री को कहे थे जब उसने उससे कहा था द्वारिका जाहू द्वारिका जाहू, मांही पेल पठावती घरनी, द्वारिका, जाहू, द्वारिका जाहू। सुदामा और कृष्ण एक ही चटसार में पढ़ते थे, एक ही स्थान

पर पढ़ते थे। मैं दरखास्त करता हूँ कि यह जो यूनिवर्सिटी बने, इस में सुदामा और कृष्ण दोनों पढ़ें, चमार और ब्राह्मण का कोई भेद न हो, अमीर गरीब का कोई भेद न हो। सब के बच्चों को यहां फ्री एजुकेशन दी जाय। आप आठ नौ करोड़ खर्च करने का विचार कर रहे हैं। आप बीस करोड़ खर्च करें लेकिन इसको आप आदर्श यूनिवर्सिटी बना कर दिखायें। ऐसी यूनिवर्सिटी बनायें जो कि तक्षशिला और नालंदा की यूनिवर्सिटीज को रिप्लेस कर सके, जो कि भारतीय संस्कृति को ऊंचा उठा सके। मैं इस बात में रघुनाथ सिंह जी का समर्थन करता हूँ।

हमारे हनुमन्तैया जी ने एक मांग की है। वह छोटी सी मांग है। उन्होंने कहा है कि साउथ में इसको स्थापित किया जाए क्योंकि वहां कोई राष्ट्रीय संस्थान नहीं है। मैं चाहता हूँ कि वहां भी हो और मैं उनकी इस मांग का समर्थन भी करता हूँ। परन्तु मैं उन से कहना चाहता हूँ कि इसको आप बन जाने दें तब हम आगे चलें। इसकी पहले पूर्ति कर लो फिर आगे चलो।

क्यों मैं ऐसा कहता हूँ? मैं यहां का एक विद्यार्थी हूँ। मुझे गाजियाबाद पढ़ने के लिए जाना पड़ता है। मुझे यहां दिल्ली में एडमिशन नहीं मिल सका है। जब मैंने विश्वविद्यालय में फोन किया तो मुझे वहां के अधिकारी ने बताया कि यहां कोई बेंकेंसी नहीं है। मैंने कहा अच्छी बात है, मैं गाजियाबाद जाता हूँ। मैं वहां गया और मुझे वहां एडमिशन मिल गया।

श्री रामेश्वर टाटिया (मीकर) : छः बार फेल जो हो गए थे।

श्री शिव नारायण : अरे छोड़ो इन बातों को। दिल्ली में विद्यार्थियों को बड़ी तकलीफ है, इसको लालाजी नहीं जानते हैं। ये बड़े आदमी हैं, करोड़पति आदमी हैं : मैं कहना

चाहता हूँ कि आज यहां विश्वविद्यालय की आवश्यकता है, दिल्ली में इसकी आवश्यकता है। चांगला साहब इसको यहां स्थापित करें। यह ऐसी यूनिवर्सिटी हो जाकि एक नई प्रेरणा देश का दे, जिससे बाकी यूनिवर्सिटीज इन्स्पिरेशन झा करे। हमारे विरोधी दल के जितने भाई हैं, जिन्होंने विरोध किया है वे विद्यार्थियों की छाया में जाना चाहते हैं, उनका भड़काना चाहते हैं, उनकी भावनाओं के साथ खिलवाड़ करना चाहते हैं, उनकी छाया में पलना चाहते हैं। मैं टीचर रहा हूँ और टीचर की तकलीफों को मैं जानता हूँ। बच्चों की जरूरतें क्या हैं इसको भी जानता हूँ मैं। खाना कपड़ा रहने का मकान सारा देश चाहता है। लेकिन मैं कहना चाहता हूँ कि विद्यार्थियों को भी डिसिप्लिन में रहना चाहिये। अगर वे डिसिप्लिंड रहेंगे तो शासक भी हो सकेंगे। अगर वे उस्तादों का हुकम नहीं मानेंगे तो कुछ नहीं हो सकेगा। एक मौलवी साहब हैं जिन्होंने मुझे पढाया है प्राइमरी तक और वह बांसी में आज भी जिन्दा हैं। जब मैं वहां जाता हूँ तो उनके पांव छूता हूँ। लेकिन आज के विद्यार्थी हैं कि अध्यापकों को पूछते तक नहीं हैं। प्रोफेसर को गालियां देते हैं, छुरे निकाल कर उनको दिखाते हैं। यह हंसने की बात नहीं है। मैं अनुभव की बात आपका बता रहा हूँ। गुरुजनों को छुरे निकाल कर दिखाते हैं। इम्तहान में नकल करते हैं। मैं शिक्षा मंत्री जी से कहना चाहता हूँ कि जिन की 75 परसेंट हाजरिया हो जाए उनको आप सर्टिफिकेट दे दें और सर्विस में जब लेना हो तो उनको टैस्ट में बिठा दें, वे पास हो जाएंगे और यह जो डिसिप्लिन का मामला है यह सब ठीक हो जाएगा।

यह जो बिल है इसका मैं तहे दिल से समर्थन करता हूँ। जिस दिन यह विश्वविद्यालय स्थापित होगा उस दिन पंडित जवाहरनाथ नेहरू की आत्मा को शान्ति मिलेगी।

श्री रघुनाथ सिंह का मैं बताना चाहता हूँ कि बनारस हिन्दू यूनिवर्सिटी का वही नाम

[श्री शिव नारायण]

रखने का हमने समर्थन इसलिए किया कि वह नाम पहले से चला आ रहा था, जिस की श्रीमती एनी बेसेन्ट ने रखा था। चूंकि यह विश्वविद्यालय नया बन रहा है, इसलिए पंडित जवाहरलाल नेहरू के नाम पर इस का नामकरण करने में कोई आवश्यकता नहीं होना चाहिए। कल मैंने सेकुलरिज्म के नमूने की बात को एक्सप्लेन किया था, लेकिन पत्रकारों को बधाई है कि वे इस की व्याख्या नहीं कर पाए।

इन शब्दों के साथ मैं इस विश्वविद्यालय की स्थापना का समर्थन करता हूँ।

श्री प्रकाशबीर शास्त्री (विजनाौर) : सभापति महोदय, जवाहरलाल नेहरू विश्व-विद्यालय विधेयक पर हम इस सदन में ऐसी परिस्थितियों में विचार कर रहे हैं, जब कि हमारे देश में शिक्षा और उस की समस्याओं पर एक प्रश्नवाचक चिह्न लग गया है। छात्रों और अध्यापकों के आन्दोलनों से देश में स्थिति धीरे धीरे विषम होती चली जा रही है। सरकार इन आन्दोलनों को पुलिस के डंडे और गोली से नियंत्रित करना चाहती है। लेकिन दुर्भाग्य की बात यह है कि ज्यों ज्यों सरकार पुलिस के द्वारा इन स्थिति पर नियंत्रण प्राप्त करना चाहती है, त्यों त्यों ये आन्दोलन और विषम रूप धारण करते जा रहे हैं।

जवाहरलाल नेहरू विश्वविद्यालय की स्थापना पर विचार करते समय हम शिक्षा की उन मूल समस्याओं को अपनी आंखों से औझल न कर दें, जिन के कारण देश में वर्तमान स्थिति उत्पन्न हो गई है। पिछले बीस वर्षों में अगर हमने शिक्षा के प्रश्न का समाधान कर लिया होता और उस से सम्बन्धित मूलभूत समस्याओं को हल कर चुके होते, जिन के कारण ये आन्दोलन उत्पन्न हो रहे हैं, तो शायद आज देश को इस प्रकार की विषय स्थिति का सामना न करना पड़ता।

आज के विद्यार्थी के सामने सब से बड़ा प्रश्न यह है कि इस गरीबी और कमर तोड़ महंगाई के जमाने में जब विद्यार्थी अपने मां-बाप का पूरा पैसा व्यय कर के अच्छे डिविजन में बी० ए० और एम० ए० पास कर लेता है, फिर बेरोजगारी के चौराहों पर उस के सामने अन्धकारमय भविष्य दिखाई देता है। इस अवस्था में उस की कुण्ठा भिन्न भिन्न मार्गों से फूट पड़ती है। कभी हड़ताल और प्रदर्शनों के रूप में और कभी अध्यापकों या अभिभावकों के अपमान के रूप में। पिछले वर्षों में अगर सरकार ने शिक्षा के सम्बन्ध में चिन्तन-प्रवृत्ति को इस प्रकार बदल दिया होता कि कोई विद्यार्थी शिक्षा प्राप्त करने के पश्चात् नौकरी की तलाश में मारा मारा न फिरता, जैसी कि दूसरे देशों में है, तो अच्छा होता। सौभाग्य से पहले हमारे देश में नौकरी को बहुत अच्छा नहीं समझा जाता था—हमारे यहां पहले चाकरी को निष्कण्ट कहा जाता था। लेकिन दुर्भाग्य की बात यह है कि पिछले बीस वर्षों में सरकार शिक्षा सम्बन्धी चिन्तन शैली को नहीं बदल सकी आज भी हर एक व्यक्ति शिक्षा का उद्देश्य यही समझता है कि पढ़ लिख कर उपाको नौकरी करनी है। देश में इतनी नौकरियां हैं नहीं। उस का परिणाम यह है कि विद्यार्थी के सामने उस का जो अन्धकारमय भविष्य है, वह उस को प्रदर्शन और आन्दोलन करने के लिए विवश करता है।

एक बात श्री चागला ने अवश्य अनुभव की होगी कि जब कभी भी आन्दोलन और प्रदर्शन की नौबत आई है, तो भले ही विवशता में टेक्निकल इंस्टीट्यूट्स के विद्यार्थियों को उस में साथ देना पड़ा हो, लेकिन यह प्रायः देखा गया है कि इंजीनियरिंग कालेज, मेडिकल कालेज आदि रेलवे ट्रेनिंग कालेज जैसी टेक्निकल शिक्षा-संस्थाओं में इस प्रकार के आन्दोलन या प्रदर्शन बहुत कम होते हैं, इस का कारण यह है कि उन संस्थाओं में पढ़ने वाले विद्यार्थियों को अपना एक निश्चित भविष्य दिखाई देता है और

इसलिए उन को ऐसे आन्दोलनों और प्रदर्शनों के लिए विवश नहीं होना पड़ता है ।

आज के विद्यार्थियों की एक दूसरी समस्या यह है कि उन के पास इतना समय खाली होता है कि उस का उपयोग करने के लिए उन को इस प्रकार के आन्दोलनों और प्रदर्शनों का सहारा लेना पड़ता है ।

इस सम्बन्ध में तीसरी महत्वपूर्ण बात यह है कि जब विद्यार्थी देखते हैं कि उन को क्लास में पढ़ाने वाले अध्यापक प्रदर्शन कर रहे हैं, हड़ताल कर रहे हैं, तो उन के मन मस्तिष्क में यह भावना जागृत होती है कि जब हमारे गुरुजी प्रदर्शन और हड़ताल में भाग ले रहे हैं, तो फिर हम भी इस में सम्मिलित क्यों न हों और हम क्यों क्लास में बैठे रहें ।

उत्तर प्रदेश की स्थिति से परिचित होने के कारण मैं बताना चाहता हूँ कि चौथी समस्या यह है कि आज भी इस प्रकार के विश्वविद्यालय हैं, जिन के द्वारा प्रतिवर्ष पाठ्यक्रम बचल दिये जाते हैं, लेकिन विद्यार्थियों को उस पाठ्यक्रम की पुस्तकें वर्ष के अन्त तक उपलब्ध नहीं होती हैं । आप को सुन कर दुख होगा कि यद्यपि नवम्बर का महीना आ गया है, लेकिन अभी भी बहुत से स्थानों में उस पाठ्यक्रम की पुस्तकें छप कर विद्यार्थियों के हाथों में नहीं पहुँची हैं । जिन विद्यार्थियों के हाथों में वर्ष के अन्त तक वे पुस्तकें न जा पायें, जिन के माध्यम से उन को परीक्षा में बैठना है, अगर वे प्रदर्शनों और हड़तालों का पहारा लें, तो आप उन को कहाँ तक अपराधी पायेंगे ?

इसके अतिरिक्त ऐसे स्कूल-कालेज भी हैं, जो गैम्ज की फीस लेते हैं, लेकिन उन के यहाँ गैम्ज का कोई एरेंजमेंट नहीं है, जो लाइब्रेरी की फीस लेते हैं, लेकिन उन के यहाँ लाइब्रेरी की कोई व्यवस्था नहीं है, जो साइंस की फीस लेते हैं, लेकिन उन के यहाँ पूरा साइंस एक्विपमेंट नहीं है, जो हेल्थ की फीस लेते हैं, लेकिन उन

के यहाँ डाक्टरों की परीक्षण का कोई प्रवन्ध नहीं है ।

आज विद्यार्थियों की ये जो मूलभूत समस्याएँ हैं, सरकार आई० जी० और डी० आई० जी०, पुलिस, को बुला कर उन का समाधान न ढूँढ़े, बल्कि वह इस के लिए सरस्वती के मन्दिर के पुजारियों को आमंत्रित करें । शिक्षा मंत्रालय पिछले बीस वर्षों में जो काम अभी तक नहीं कर पाया है, अगर वह इस ज्वलंत प्रश्न के सामने आने पर भी उस को न करे, तो मैं समझता हूँ कि वह देश के लिए एक बहुत बड़ा अभिशाप सिद्ध होगा ।

परराष्ट्र मंत्री, श्री चागला, मुझे क्षमा करें, हमारे देश का एक बहुत बड़ा दुर्भाग्य यह रहा है कि अब तक शिक्षा विभाग प्रायः ऐसे व्यक्तियों को दिया जाता रहा है, जिन का शिक्षा से कोसों दूर का भी सम्बन्ध नहीं है । जहाँ मुझे इस बात की खुशी है कि श्री चागला के कंधों पर परराष्ट्र मंत्रालय का दायित्व सौंपा गया है और मुझे पूरी आशा है कि वह अपनी बुद्धिमत्ता, प्रतिभा और परिश्रम से इस दायित्व को निभायेंगे, वहाँ मुझे इस बात का कष्ट भी है कि उन के स्थान पर जिस व्यक्ति को शिक्षा मंत्री नियुक्त किया गया है, उन को शिक्षा के विषय में कोई अनुभव नहीं है । मैं आप के माध्यम से यह पूछना चाहता हूँ कि प्राइमरी शिक्षा सम्बन्धी उन का अनुभव क्या है । जब शिक्षा मंत्री उपकुलपतियों की बैठक में जा कर बैठेंगे, तो वह किस प्रकार अपने अनुभव से और अपनी प्रतिभा से उन को प्रभावित कर सकेंगे ? इन सारी बातों पर गम्भीरता से विचार करना चाहिये । मैं किसी व्यक्तिगत द्वेष के कारण यह बात नहीं कह रहा हूँ, बल्कि शिक्षा की मूलभूत समस्याओं पर हम विचार करें, इस आधार पर मैं यह बात कह रहा हूँ ।

17 hrs.

जहाँ तक अध्यापकों का सम्बन्ध है, मेरी अपनी निश्चित मान्यता है कि स्वस्थ सरकारों

[श्री प्रकाशबीर शास्त्री]

को अपने देश में तीन विभागों में हड़ताल की नौबत नहीं भाने देनी चाहिये। एक तो आर्मी को हड़ताल का मौका नहीं देना चाहिए, दूसरे, अध्यापकों को हड़ताल या आन्दोलन करने का अवसर नहीं देना चाहिए और तीसरे, एडमिनिस्ट्रेटिव मैनीनरी को इस प्रकार के आन्दोलन आदि करने का मौका नहीं देना चाहिए। अगर इन तीन वर्गों को हड़ताल और प्रदर्शन आदि करने की आदत हो जायेगी तो जनतंत्र का भवन डह कर नीचे गिर जायेगा। दुर्भाग्य से आज वही स्थिति इस देश में बराबर उत्पन्न होती जा रही है।

जब जवाहरलाल नेहरू विश्वविद्यालय के नाम से दिल्ली में एक दूसरा विश्वविद्यालय बनाया जा रहा है, तो सरकार कम से कम इतनी श्रुपा तो करे कि अगर वह स्वतंत्रता-प्राप्ति के बीस वर्ष बाद भी संविधान के निर्देश के अनुसार सारे देश में राजभाषा हिन्दी को माना-स्य से चला नहीं पाई है, तो भले ही दिल्ली के पहले विश्वविद्यालय में अंग्रेजी का माध्यम रहे, लेकिन श्री जवाहरलाल नेहरू के नाम पर बनने वाले विश्वविद्यालय का शिक्षा का माध्यम राजभाषा हिन्दी होनी चाहिए।

अन्त में मैं कहना चाहता हूँ कि केरल, मैसूर और मद्रास में इस प्रकार के बहुत से कालेज हैं, जो हिन्दी माध्यम से शिक्षा देते हैं, लेकिन अभी तक कोई भी विश्वविद्यालय इस प्रकार का नहीं था, जिस के साथ वे अपना सम्पर्क स्थापित कर सकें। मंत्री महोदय ने इस विधेयक में यह प्राविजन रख कर कि किसी भी स्थान का कोई कालेज जवाहरलाल नेहरू विश्वविद्यालय के साथ अपना सीधा सम्पर्क कर सकेगा, उन कालेजों को प्रोत्साहन दिया है, जिस के लिए वह बधाई के पात्र है। इस के साथ ही मैं यह भी चाहता हूँ कि देश में राजभाषा के प्रसार के लिए यह अत्यन्त आवश्यक है कि दक्षिण भारत में, अहिन्दी-

भाषी राज्यों में, हिन्दी मीडियम के कम से कम एक एक, दो दो विश्वविद्यालय अवश्य स्थापित हों।

Shri S. Kandappan (Tiruchengode): Mr. Chairman, Sir, the Jawaharlal Nehru University Bill has been ably presented and commended for our support by the hon. Shri Chagla. After hearing him, I concede the necessity for such a kind of university. I also agree and I have no quarrel over this name, but I would like the Minister to take note of the feeling expressed that it would be better to form a university in the name of Shri Jawaharlal Nehru in some rural part of India. The hon. Minister may argue that a university of this type cannot be set up in a rural part, and that it needs to be set up only where there are facilities for higher education. Even then, I am not able to agree or to concede as to the location of this university.

Shri Hanumanthaiya and some other hon. Members who preceded me have asked for the location of this university somewhere in the South. When the British left India in 1947, there were only 20 universities in India and now we have got, I think, round about 60 universities. Regarding the position of Madras, we had two universities at that time and only recently the Madurai University has been added, and we have now got just three universities. In spite of the recommendations of the University Grants Commission, I find that most of the universities in the South are affiliating and not of the federal or unitary type, and Shri Chagla is quite aware that the University Grants Commission is in favour of residential universities or federal type of universities and not affiliating universities. Having mentioned Madurai, I request the minister to do something for that university because it has no funds whatsoever to meet even the minimum requirements of a university. The Minister should also seriously consider whether it would

not be better to locate this central university in some other area preferably in Tamilnad.

He said, while presenting the Bill, that it is not a territorial one, but it is a comprehensive one and research institutions located in all the corners of India can be affiliated to it. It is a good thing. But by locating it in Madras State or somewhere in the south, you can very well have that function discharged unhampered. I have no grudge against Delhi having another university. But we know that Delhi is better off educationally than most other urban areas and other regions of the country. On that ground, Government should consider switching over the location to some other place, particularly in the south.

There is another ground for locating this in an area where Hindi is not spoken. I may be accused of being against Hindi. But my friends who are Hindi enthusiasts should realise that the Government has accepted as a policy that education should be imparted through the medium of the mother-tongue. Then I do not understand the clamour that all central universities should have Hindi as medium. There is an unfortunate tendency, a fanatic insistence....

Shri Raghunath Singh: Not fanatic, but patriotic.

Shri S. Kandappan: Don't equate Hindi fanaticism with patriotism. I am more patriotic than many of them. Even today morning there was a question about the Institute of International Studies for the fourth time. Often we find in this House that when a question is put in Hindi and the minister unconsciously answers in English, there is an uproar. Two days back it happened. It is amazing that the Hindi enthusiasts are so oblivious of the fact that English is not the mother-tongue of those who are non-Hindi people; nor do they love English. It is an inescapable accident of circumstances that due to our Constitution we have been forced here to communicate

with each other only through English. That position is not at all appreciated not only here but outside also. I find this unhealthy tendency is there.

The Minister said that this university is purely of a highly educational and academic nature. If that is the motive behind this Bill, I am afraid the location of this university is most unsuitable. That tendency and pressure will always be there. So, I request him to shift the location to some other place in the south.

Other speakers including Mr. Prakash Vir Shastri said that there are colleges in the south where we have got Hindi medium. In Madras, there is no such college. No purpose will be served by teaching Tamil students through Hindi medium. Before they take up any improvement in the educational set-up or proliferation of universities or educational institutions, they should first of all settle the question of language, which language to be used where and which language to be used up to what level of education. This is a basic question. Unless this is settled I think there will be lot of trouble among the student community and they will be at a loss as to what to do (*Interruption*). There are certain colleges with regional language where Tamil is the medium of instruction in Madras. The Chief Minister of Madras and also some eminent educationists have said, that students are not forthcoming to study through Tamil-medium educational institutions. It is precisely because they are afraid of their future. Unless these basic things are settled, I am afraid we will be in doldrums and we cannot improve education to any significant extent.

श्री यशपाल सिंह : सभापति महोदय, आज से 18 साल पहले अंगर शिक्षा का राष्ट्रीयकरण हो जाता तो आज हमारे सामने कठिनाई न होती। अब से पहले यह जरूरी था कि एजुकेशन को नेशनलाइज किया जाऊ। एजुकेशन को नेशनलाइज नहीं किया गया

[श्री यशपाल सिंह]

श्रीर उसका नतीजा जो कुछ हमारे सामने है वह सब लोग देख रहे हैं। मेरा ताल्लुक एक ऐसी यूनिवर्सिटी से है जो हिन्दुस्तान की सब से बड़ी इंजीनियरिंग की यूनिवर्सिटी है और उसका डिस्प्लिन माना जाता है। वहां न कभी हड़ताल हो सकती है, और न वहां लड़के कभी किसी तरह का उपद्रव कर सकते हैं। सारे हिन्दुस्तान में वहां का डिस्प्लिन माना जाता है। इसलिए कि हमने वहां रात दिन कोशिश करके डिस्प्लिन की, अनुशासन की तालीम दी है। हमने रात दिन एक एक मिनट डिबॉट करके वहां यह कोशिश की है कि यूनिवर्सिटी को स्टैबल रखें। मेरी दर-खास्त माननीय चांगला साहब से, भक्तदर्शन साहब से और इस सरकार से यह है कि कम से कम इस बात का ख्याल रखें कि यहां का अनुशासन तभी कायम रह सकता है जब बच्चों के अन्दर आप अनुशासन की तालीम देंगे। जिस बच्चे को धर्म की शिक्षा नहीं मिलती है, दीनियात की शिक्षा नहीं मिलती है वह कभी अनुशासित नहीं रह सकता। हमारे धर्मशास्त्रों में यह बात लिखी है :

“न विद्या या विमुक्तये।”

विद्या वह है जो मनुष्य को स्वतन्त्र कर दे। रामास्वामी मुद्दालियर ने अपनी कमेटी की रिपोर्ट में यह लिखा है कि जिस बच्चे को अपने भविष्य के मुतालिक कॉन्फिडेंस नहीं है, वह कभी भी अनुशासित नहीं रह सकता है। जिस बच्चे को यह विश्वास नहीं है कि ग्रेट होने के बाद उस को किसी तरह की कोई ठीकरी मिलेगी, वह कभी भी अनुशासित नहीं रह सकता है। आर्यगर साहब, जब यहां हिन्दी चीनी भाई भाई का नारा लग रहा था, तो चीन गये थे। चीन से आकर उन्होंने जो रिपोर्ट दी थी वह हमारी पार्लियामेंट की आलमारी में रखी हुई है।

उन्होंने लिखा है कि वहां लड़के को जब तक कि अप्वाइंटमेंट नहीं मिलेगा, रोजगार नहर मिलेगा, तब तक लड़का वापस मां बाप के घर नहीं भेजा जायगा। जिस वक्त से अप्वाइंटमेंट मिल जायगा, जिस वक्त वह बरसरे रोजगार हो जायगा, उस वक्त वह घर भेजा जायगा क्योंकि रोजगार रह कर घर जायगा तो मां बाप को बुरा लगेगा और लड़के के अन्दर इन्फीरियोरिटी कॉम्प्लेक्स पैदा हो जायगा।

आप जिस यूनिवर्सिटी को बनाने जा रहे हैं, मैं आप से यह अर्ज करना चाहता हूँ कि मनुष्य के नाम पर यूनिवर्सिटी मत बनाओ, मधुमपरस्ती काफी हो चुकी है इस देश में, मनुष्य पूजा काफी हो चुकी है। गांधी जी ने यह कहा था कि देश आगे रहे, मनुष्य पीछे रहे। मिस्टर जिन्ना ने हमारी इस कमजोरी को देख लिया था, मिस्टर जिन्ना जान गए थे, ब्रिटिश ने हमारी इस कमजोरी को जान लिया था कि यह व्यक्तिगत सम्मान के भूखे हैं, यह परसनल आनर के भूखे हैं, परसनल प्रेस्टिज के भूखे हैं। इन में अपने राष्ट्र की मर्यादा और मान का कोई खयाल नहीं है। मिस्टर जिन्ना इस बात को जानते थे कि इनके जिन्दाबाद का नारा लगा दो, इन का चार मील लम्बा जुलूस निकाल दो, फिर चाहे इनसे राबी पर दस्तखत करा लो, चाहे दिल्ली पर दस्तखत करा लो, चाहे अमृतसर पर दस्तखत करा लो। मैं बड़ी सख्ती से मुद्दालियर करता हूँ। पंडित जवाहरलाल नेहरू की इज्जत मेरे दिल में है। लेकिन किसी भी इन्सान के नाम पर हिन्दुस्तान की यूनिवर्सिटियां आज कायम हों यह आइटम आफ डेट चीज हो चुकी है। जो मिस्टम डिफेंड हो चुका है, उसको आप फिर से चलाना चाहते हैं। मैं पूछता हूँ कि आज कौन सी पॉलिसी ऐसी है जिसके अन्तर्गत हम अधिमान कर सकते हैं? सभामति महोदय, आज यह भूखा

गा हिन्दुस्तान, यह पचास करोड़ की पिटी हुई नेशन, जो कि अपनी जमीन वापस नहीं ला सकते, कैलाश और मानसरोवर को वापस लाने की तारीख मुक़र्रर नहीं कर सकते, जो भिन्ना पात्र ले कर खड़े हैं, जो कासाये गदाई लेकर खड़े हैं, और फिर अभिमान करते हैं, बिलकुल ऐसे ही जैसे कोई कब्रिस्तान में पड़ा हुआ जिन्दगी का दम भर रह हो। हमें इस राष्ट्र के अन्दर पहले आत्मसम्मान की भावना भरनी होगी। मदरे वतन के लिए, मदर लैंड के लिए जिन्दा रहना होगा। मनुष्यों का जमाना चला गया। मरदुमपरस्ती का वक्त खत्म हो गया मरदुमपरस्ती का वक्त अब नहीं है। देश की मान-मर्यादा का प्रश्न है। इसलिए मैं चांगला साहब से दो ही निवेदन करना चाहता हूँ कि शिक्षा का राष्ट्रीयकरण किया जाय और यह यूनिवर्सिटी जो है, पंडित जवाहर लाल नेहरू के नाम पर इस का नाम न रख कर के या तो यह इंजीनियरिंग यूनिवर्सिटी हो, या इस का नाम भारत के किसी भी आदर्श के अनुसार हो। मरदुमपरस्ती न की जाय। मनुष्यों के नाम पर इमका नामकरण न किया जाय।

Shri M. C. Chagla: There is very little I want to say. The hour is late and I shall be as brief as possible. May I say a few words in reply to the criticism advanced by Shri Hanumanthala against the Bill? I will first take the Schedule. I entirely agree with him that educational institutions should not be established to propagate the philosophy of an individual, however eminent that individual may be. But he has not carefully looked at the Schedule. What does the Schedule say? The University shall endeavour to promote the study of the principles for which Jawaharlal Nehru worked during his life-time. The University is not being set up to propagate the philosophy of Jawaharlal Nehru, but the principles for which he worked.

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Shri Priya Gupta: Are these principles separate from the principles of Mahatma Gandhi or they are the same?

Shri M. C. Chagla: I am trying to explain the fact why Jawaharlal's name.....

Shri Priya Gupta: I am also talking of the principles. It is a very salient point. He has referred to principles. Is there anything wrong in the principles of Mahatma Gandhi?

Shri M. C. Chagla: We honour Jawaharlal Nehru because he worked throughout his life for the principles which are set out in the Schedule and, as I said in the beginning, these are principles which have now become part and parcel of our national philosophy. I would be the first person to oppose the setting up of an institution, as I said, for the propagation of the philosophy of an individual. Philosophies change, an individual lives at a particular time; he has particular ideas; the world moves on; and it is wrong to teach the students the philosophy of one individual. Therefore, we took a lot of time in the Select Committee in drafting the Schedule. My hon. friend, Shri Hanumanthaiya, has not tried to,...

Shri Priya Gupta: It is a very salient point—the principles of Indian culture and Indian tradition.

Mr. Chairman: Order, order. He will resume his seat. The Minister is not yielding.

Shri Priya Gupta: He has wrongly interpreted our arguments. That is what we are contradicting. He has to think in perspective.

Shri M. C. Chagla: If my hon. friend, Shri Hanumanthaiya, will look at the Viswabharathi Act, he will find there also a Schedule which lays down the philosophy of Rabindranath Tagore, for which he worked. Therefore, we have a model, the Viswabharathi Act.

Shri Priya Gupta: But he was the Gurudev. The ex-Chief Justice should not get annoyed if I say,

Shri M. C. Chagla: I am not getting annoyed. But, did I interrupt him when he spoke?

Then, it was suggested that Gandhiji was the father of the nation. We all agree....

Shri Priya Gupta: Sir, may I again point out...

Mr. Chairman: Order, order. I would request the hon. Member not to interrupt the Minister. Let him have his say.

Shri M. C. Chagla: If a university is established with Gandhiji's name, I am sure the whole House would welcome it, as much as the university in the name of Jawaharlal Nehru. Therefore, it is no use saying: why have a university for Jawaharlal Nehru, why not have a university for Mahatma Gandhi?

My hon. friend, Shri Hanumanthaiya did not like the world secularism. If there is one thing we are proud of in this country, it is our secular philosophy. What does secularism mean? Secularism means that a country has no established church; there is no official church. Secularism means that a country permits all religions to flourish within its frontiers. Secularism means that you give full latitude to every individual to approach God in his own way and even permit an agnost or atheist to live without believing in God. That is secularism and that, I am sure, is the philosophy of our country. I do not understand why Shri Hanumanthaiya should object to this.

Take the difference between India and Pakistan. Pakistan is a theocratic country. It has got an official church, Islam. India has not. India says: you may be a Muslim, you may be a Christian or you may be a Parsee, you are an Indian if you are an Indian citizen, if in the eye of law you are an Indian. That is secularism. If there is one thing for which Jawaharlal Nehru worked all his life, it was secularism. I have rarely come across a man of eminence and in high

position who was less of a communalist and who was temperamentally incapable of being communal as Jawaharlal Nehru was. He never differentiated between human beings. To him everybody was an Indian, whether he was a Hindu, a Muslim or a Christian. That is why we have enshrined that particular philosophy in this schedule.

Then I was shocked to hear from my hon. friend, Shri Hanumanthaiya, that in the south he has found people being compelled to subscribe to the Nehru Fund. I am a member of the executive committee and of various sub-committees. I am shocked and horrified to hear this. We have issued clear instructions that every contribution made to the Nehru Fund should be absolutely voluntary. If any compulsion is applied, it is without our knowledge, without our permission and without our consent. If Shri Hanumanthaiya will bring to my notice any such instance, we will take the strongest action.

Then, my hon. friend over there said why we have this university in Delhi, it is a country of villages. Jawaharlal Nehru was very fond of rural India, he always visited villages and why this university has been located in Delhi. The answer is simple. If you want to make a success of a university like this, it must be located in a place where all the amenities and facilities are available. In Delhi you can have libraries, laboratories and institutions where research can be carried on. If this university is located in a village, it may serve a particular purpose but it will not serve the purpose for which this university is established. I am all for having educational institutions in villages. We must take education to the villages rather than get the villagers to come to the cities. But that is a different project. It is not the object or idea with which this particular university was established.

Shri Priya Gupta said, "How are you going to teach what is mentioned in the schedule?"

Shri Priya Gupta: In the preamble of the schedule.

Shri M. C. Chagla: It is very simple. Everyone of the concepts which you find in this schedule can be taught in the integrated courses which we propose to establish. I do not want to take the time of the House by showing how it can be done. I hope, whoever is responsible for the working of the university will see to it that these principles are integrated in the various courses which will be taught in that university.

Then, Shri Priya Gupta said, "Why are you spending Rs. 8 lakhs on this university?" Higher education is expensive. Democracy does not mean mediocrity. Democracy requires an intellectual elite as much as, if not more than, any other system of government. You want educated leadership in the country; you want an opportunity to be given to talented young man in this country. Therefore you must have institutions which are expensive, which have to be expensive and where our bright boys and girls could study.

But I agree with him that this university should not be a pocket of privilege. This university will not be intended for children of the rich. We have provided for entrance examination and I hope we will get the most talented boys and girls from all over the country, however poor they may be, and by a system of scholarships we will see to it that the poorest boy and the poorest girl, if he or she is talented, will have an opportunity to study in this university.

Shri Priya Gupta: I meant priority to be given to primary education than to higher education because at the bottom we are illiterate.

Shri M. C. Chagla: Then My hon. friend over there said, "Why is it located in Delhi; why not in the south?" I have every sympathy for the south. I have said that when the next Central university is established

—I should say now 'we' because I am no longer there....

Shri Hanumanthaiya: May I make an humble suggestion to the Minister? It is not a question personally attributed to the hon. Minister. He is a great democrat. Will he take a free vote on the issue of location of this university? After all, democracy must prevail.

Shri Hari Vishnu Kamath: Yesterday you did that. You may do it once more today.

Shri M. C. Chagla: It has come from Rajya Sabha. It has been passed by Rajya Sabha. In the Select Committee nobody suggested this.

But I am meeting the argument of the south. I have every sympathy for the south. I have said so over and over again. I am no longer Education Minister; so, I am not in a position to keep the promise that the next Central university which I would have established would be in the south. I realise that we have Delhi, Banaras and Aligarh Universities in the north and we have also Vishva-bharati University practically in the north and that the south has not got a single Central University. I understand the feelings of the south; I sympathise with the feelings of the south. If I had continued, I assure you the next Central University would have been in the south or we would have converted one University into a Central University in the south.

I have nothing more to add except to thank the hon. Members who have made their contributions to the debate.

Mr. Chairman: The question is:

"That the Bill to establish and incorporate a university in Delhi as passed by Rajya Sabha, be taken into consideration."

The motion was adopted

Mr. Chairman: We shall now take up the clause-by-clause consideration of the Bill.

[Mr. Chairman]

There are no amendments to clauses 2 to 7. So, I will put all of them together to the vote of the House.

Shri Hari Vishnu Kamath: If the Members want to speak on these clauses, they may be allowed to speak.

Mr. Chairman: The time has already been extended by an hour.

The question is :

"That clauses 2 to 7 stand part of the Bill"

The motion was adopted.

Clauses 2 to 7 were added to the Bill

Clause 8— (visitor.)

Mr. Chairman: There are two amendments, No. 5 and 6, by Shri Vishwanath Pandey. Is he moving them?

Shri Vishwanath Pandey: Yes. With your permission, I want to move all my amendments together.

I move:

(i) Page 5, lines 1 and 2,—

for "one or more persons" substitute—

"three persons" (5)

(ii) Page 5, line 4,—

omit "after obtaining the views of the Executive Council thereon," (6)

Shri M. C. Chagla: May I request my hon. friend to withdraw them?

Shri Vishwa Nath Pandey: With your permission, I want to withdraw them.

Shri Hari Vishnu Kamath: The permission of the House should be taken.

Mr. Chairman: I will put it to the vote of the House. Does he have the leave of the House to withdraw his amendments?

Several hon. Members: Yes.

Some hon. Members: No.

Mr. Chairman: Then, I will put his amendments to the vote of the House.

Amendments No. 5 and 6 were put and negatived.

Mr. Chairman: The question is:

"That clause 8 stand part of the Bill"

The motion was adopted.

Clause 8 was added to the Bill.

Mr. Chairman: There are no amendments to clause 9 to 25.

The question is:

"That clauses 9 to 25 stand part of the Bill"

The motion was adopted.

Clauses 9 to 25 were added to the Bill.

Clause 26— (Transitional Provisions)

Mr. Chairman: There is one amendment No. 7 by Shri Vishwanath Pandey. Is he withdrawing it?

Shri Sham Lal Saraf: Since the hon. Member has moved all his amendments, they will have to be withdrawn at a proper stage.

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jagannatha Rao): He has moved amendments to a particular clause only and not to other clauses.

Mr. Chairman: Is Mr. Pandey moving his amendment or not?

Shri Vishwa Nath Pandey: No; I am not moving my amendment.

Mr. Chairman: The question is:

"That Clause 26 stand part of the Bill."

The motion was adopted.

Clause 26 was added to the Bill.

Clause 27—(Amendment of Act of 1922.)

Amendment made:

Page 10, line 32,—
for "1965" substitute "1966". (3)
(Shri Bhakt Darshan)

Mr. Chairman: The question is:

"That Clause 27, as amended, stand part of the Bill."

The motion was adopted.

Clause 27, as amended, was added to the Bill.

The First Schedule was added to the Bill.

SECOND SCHEDULE

Amendment made:

Page 12, line 5,—
for "1965" substitute "1966". (4)
(Shri Bhakt Darshan)

Mr. Chairman: The question is:

"That the Second Schedule, as amended, stand part of the Bill."

The motion was adopted.

The Second Schedule, as amended, was added to the Bill.

Clause 1—(Short title and Commencement)

Amendment made:

Page 1, line 4,—
for "1965" substitute "1966". (2)
(Shri Bhakt Darshan)

Mr. Chairman: The question is:

"That Clause 1 as amended, stand part of the Bill."

The motion was adopted.

Clause 1, as amended, was added to the Bill.

ENACTING FORMULA

Amendment made:

Page 1, line 1,—
for "Sixteenth" substitute "Seventeenth". (1)
(Shri Bhakt Darshan)

Mr. Chairman: The question is:

"That the Enacting Formula, as amended, stand part of the Bill."

The motion was adopted.

The Enacting Formula, as amended, was added to the Bill.

The Title was added to the Bill.

Shri M. C. Chagla: I beg to move:

"That the Bill, as amended, be passed."

Mr. Chairman: The question is:

"That the Bill, as amended, be passed."

The motion was adopted.

17.35 hrs.

***DEMAND FOR SUPPLEMENTARY GRANT, 1966-67; AND DEMANDS FOR EXCESS GRANTS 1963-64 IN RESPECT OF RAILWAYS**

Mr. Chairman: The House will now proceed with discussion and voting on the supplementary Demand for Grant in respect of the Budget (Railways) for 1966-67 and discussion and voting on the Demands for Excess Grants in respect of the Budget (Railways) for 1963-64.

Demand for Supplementary Grant (Railways) 1966-67

DEMAND No. 14—CONSTRUCTION OF NEW LINES

Mr. Chairman: Motion moved:

"That a supplementary sum not exceeding Rs. 1,000 be granted to the president to defray the charges which will come in

*Moved with the recommendation of the President.